

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No.204 of 2024 (EZ)
(Earlier O. A. No. 954/2024/PB)

BINU KUMAR MEHTO ... Applicant(s)

Versus

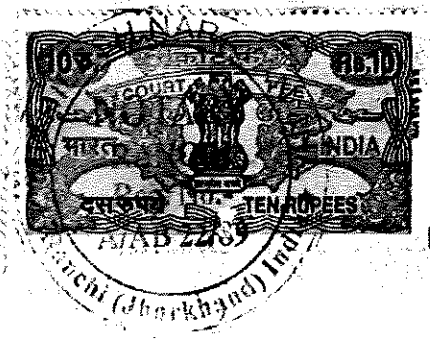
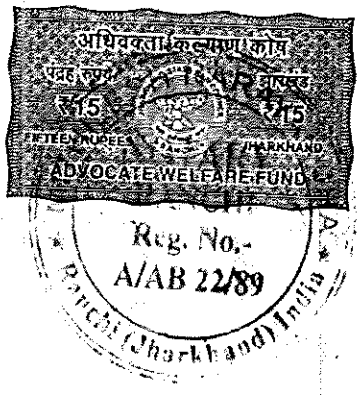
State of Jharkhand & Ors. ... Respondent(s)

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Filed by: -

Surendra Kumar
Advocate
JSPB
(Jharkhand State Pollution
Control Board)



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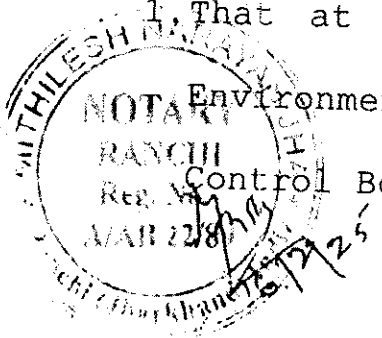
Versus

State of Jharkhand & Ors. Respondent(s)

Affidavit on behalf of Jharkhand State Pollution Control Board in compliance of the order dated 29/05/2024 of Hon'ble NGT(PB) and order dated 20/08/2024 of Hon'ble NGT(EZ) bench.

I, ASHUTOSH son of Shri D.K.Tiwary, presently posted as Environmental Engineer, Jharkhand State Pollution Control Board having its office at T. A. Division Building, H.E.C, Dhurwa, Ranchi and am duly authorized and hereby solemnly state and affirm as follows: -

1. That at present, I am working and posted as the Environmental Engineer, Jharkhand State Pollution Control Board having its office at T. A. Division



Notaries Act 1956
Notaries Rules 1958 by Govt. of Jharkhand, Ranchi (India)

Date: 06 FEB 2025
Ref. No. 21

H.E.C, Dhurwa, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.

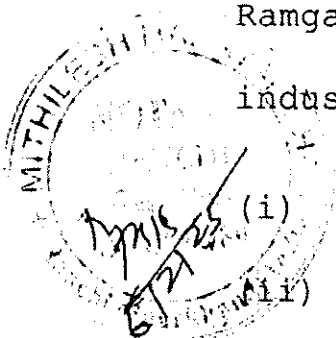
2. That, I have gone through the order dated 29/05/2024 passed by the Hon'ble National Green Tribunal (PB) New Delhi, and Order dated 20/08/2024 passed by Eastern Zone Bench, Kolkata and has understood the contents therein.

3. That, I have been authorized to swear this affidavit on behalf of the Jharkhand State Pollution Control Board by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.

4. That, the instant O.A. was taken up *suo moto* by the Principal Bench of Hon'ble NGT on the basis of the letter petition received in the Hon'ble Tribunal from the Applicant Binu Kumar Mahto, resident of village Raipur, P.O Purabdih, P.S Gola, District Ramgarh, wherein it has been alleged that certain industrial proponents namely:-

(i) M/s BML, Kamta

(ii) I.P.L Tonagatu



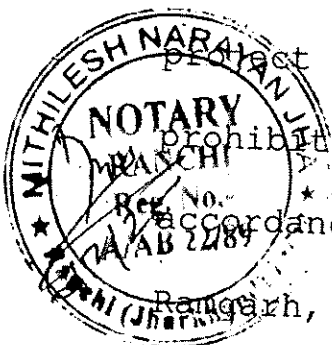
- (iii) Kameshwar Allies Kusumdih
- (iv) Maa Ambe Allies Plant Kusumdih
- (v) M/s Gola Mineral Industrial Toyar
- (vi) Vananchal Convent Pvt. Ltd. Bantara Coal

are emitting toxic gases & smoke causing air pollution and health hazard to local people. It has further been alleged in respect of some of the industries that residential and educational institutions are at a distance of 100 to 200 meters and these industries are in heavily populated area.

5. That, it is humbly stated and submitted that the Principal Bench of Hon'ble National Green Tribunal, New Delhi vide Order dated 12/09/2024, was pleased to direct District Magistrate, Ramgarh and Jharkhand State Pollution Control Board to jointly visit the site of the industries and find out whether the industries are operating in conforming areas and complying with the provisions of environmental laws.

Further, if they find any violation on part of the

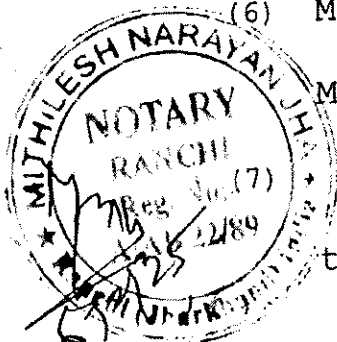
proponent, appropriate punitive, preventive, prohibiting and remedial action shall be taken in accordance with law. The District Magistrate, Ramgarh, shall be the Nodal Agency for co-ordination



and compliance of the order and the compliance report shall be submitted within next 15 days before the Registrar of Hon'ble Eastern Bench of the Tribunal at Kolkata.

6. That, it is humbly stated and submitted that the instant case was re-named as O.A No. 204/2024/EZ and heard by the Eastern Zone(EZ) bench of Hon'ble NGT on 19/11/2024 wherein the following were arrayed as Respondents in the case:-

- (1) Principal Secretary, Department of Environment, Government of Jharkhand, Ranchi.
- (2) District Magistrate, Ramgarh
- (3) Jharkhand State Pollution Control Board through its Member Secretary.
- (4) M/s Brahmaputra Metallics Limited (BML) Kamta through its Managing Director.
- (5) M/s Inland Power Limited Tonagatu, through is Managing Director.
- (6) M/s Gola Mineral Industrial Toyar, through is Managing Director
Vananchal Convent Pvt. Ltd. Bantara Gola,
through is Managing Director



(8) Kameshwar Allies, Rajrappa Road, Kusumdih through is Managing Director and

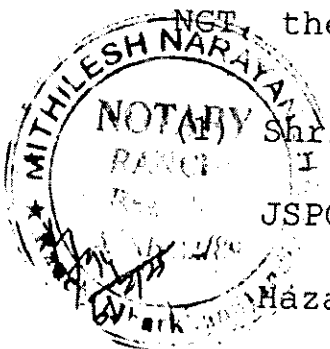
(9) Maa Ambe Allies Plant Kusumdih, through is Managing Director

7. That, it is humbly stated and submitted that in light of the directions issued dated 20/08/2024 by the Hon'ble NGT (PB), New Delhi, the Board vide its letter no. B-2533 dated 13/12/2024, nominated Shri Jitendra Prasad Singh, Regional Officer, JSPCB Regional Office cum Laboratory, Hazaribagh as the Member of the said Committee on behalf of the Board, and the same was being communicated to the District Magistrate, Ramgarh.

Photocopy of letter no B-2533 dated 13/12/2024 is annexed and marked **Annexure - 'A'**.

8. That, it is humbly stated and submitted that in compliance with the directions issued by the Hon'ble the said Committee comprising of

Shri Jitendra Prasad Singh, Regional Officer,
JSPCB Regional Officer-cum- Laboratory,
Hazaribagh



(2) Shri Shivanand Laguri, inspector of Factories Hazaribagh Circle-I (Nominated by Deputy Commissioner-cum-District Magistrate, Ramgarh inspected various alleged units on 12/11/2024 & 27/11/2024 and the Inspection report accompanied with the photographs was submitted to the Board vide letter no 39 dated 12/01/2025 of the Deputy Commissioner-cum- District Magistrate, Ramgarh

Photocopy of the Inspection Report of the Committee along with photographs of the sites in question is annexed and marked **Annexure - 'B'**.

9. That, it is humbly stated and submitted that the Report inter alia provides unit wise observations of the alleged industries named in the O.A as follows:

1. M/s Brahmaputra Metallics Limited (Respd no.4)

Observations: The following non-compliances were observed during inspection:

(1) All induction furnaces are provided with bag filters, however, the flue gas collecting hoods of



three induction furnaces were found damaged. Due to this, dust was observed spreading inside the shed of the induction furnace section.

Accordingly, the unit was issued show cause notice to be heard in person and explain the facts vide memo. no. 258 dated 05.02.2025

Photocopy of show-cause notice issued vide Memo. No.258 dated 05.02.2025 of the Board is annexed and marked **Annexure- C/1(series)**.

2.M/s Inland Power Limited (Respondent no.5)

Observations: No specific non-compliances were observed during inspection.

3.M/s Vananchal Concast Pvt. Limited (Resp no.7)

Observations: The following non-compliances were observed during inspection of the Unit:

(i) Fixed water sprinklers have not been installed on the haul roads.

(ii) Tree plantation Was found insufficient.

(iii) Hazardous waste display board has not been installed outside the factory gate.



In view of the aforesaid non-compliances, the Unit was issued show-cause notice to explain their part vide Board's memo. no. 257 dated 05/02/2025

Photocopy of show-cause notice issued vide memo no.257 dated 05.02.2025 of the Board is annexed & marked **Annexure-C/2 (series)**

4.M/s Kameshwar Alloys & Steel Pvt.Ltd. (Resp. no.8)

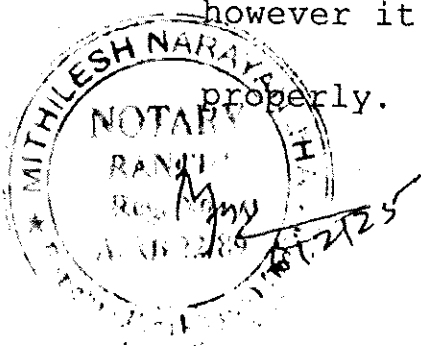
Observations: The following non-compliances were observed during inspection of the Unit:

(i) Online continuous stack emission monitoring system was not found functional.

(ii) Sinter plant had been installed without obtaining prior Environmental Clearance and also without obtaining an expansion of consent to establish (CTE) from JSPCB.

(iii) Fume extraction system with a bag filter has been installed as an air pollution control device, however it was found unable to extract all the fumes

properly.



In view of the aforesaid non-compliances, the Unit was issued show-cause notice to explain their part vide Board's memo. no. 254 dated 05.02.2025

Photocopy of show-cause notice issued vide memo. no. 254 dated 05.02.2025 of the Board is annexed & marked **Annexure-C/3(series)**

5.M/s Yash Alloys Pvt.Ltd. (Respondent no.9)

(Old name: M/s Ambey Castings Pvt. Ltd.)

Observations: The Unit was found to be closed during inspection on 27/11/2024. It was informed that the unit was closed for the past three months.

The Unit has therefore been issued show-cause notice vide memo no. 255 dated 05/02/2025 to explain their part as why the Unit is closed without intimation to the Board in spite of having valid consent to operate (CTO).

Photocopy of show-cause notice issued vide memo.no.255 dated 05.02.2025 of the Board is annexed & marked **Annexure-C/4(series)**



6.M/s Gola Mineral Industries (Respondent no.6)

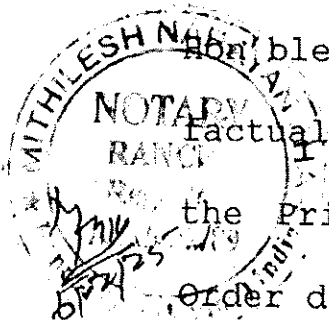
Observations: The following non-compliances were observed during inspection:

- (i) No Water Sprinkler arrangement in Jaw Crusher area and plant premises.
- (ii) Tree Plantation was found insufficient and housekeeping also need to improvement.
- (iii) Inspite of having valid CTO during the visit the unit was found closed without intimation to the Board.

In view of the aforesaid non-compliances, the Unit was issued show-cause notice to explain their part vide Board's memo. no. 256 dated 05/02/2025

Photocopy of show-cause notice issued vide memo. no. 256 dated 05.02.2025 of the Board is annexed & marked **Annexure-C/5(series)**

10. That it is humbly stated and submitted that the Hon'ble Tribunal may be pleased to accept the factual report of the Joint Committee constituted by the Principal Bench of this Hon'ble Tribunal vide order dated 29/05/2024.



11. That, this Affidavit is filed bonafide and in the interest of justice.

12. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.

Ashutosh

DEPONENT

VERIFICATION:

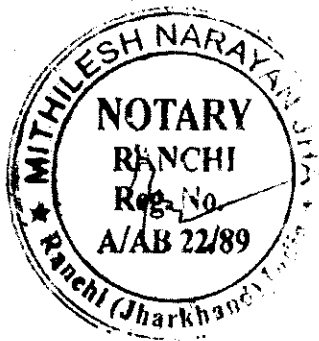
Verified at Ranchi on this the day of 06 FEB 2025 February, 2025 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Ashutosh

DEPONENT

Ref.No. 21 Date 10th FEB 2025

Mishra
NOTARY PUBLIC
RANCHI
6/2



Authorised under Notaries Act 1952
& Notaries Rules 1958 by Govt. of
Jharkhand, Ranchi (India)



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By Email Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No.....

Date.....

From,

Manoj Kumar Gupta,
Officer on Special Duty.

To,

The District Magistrate,
Ramgarh.

o/c

Sub: - Compliance of the directions issued by the Hon'ble National Green Tribunal (NGT), Eastern Zone(EZ) Bench, Kolkata in the order dated 19/11/2024 passed in O. A. No.204/2024 /EZ (earlier O.A No.954/2024/PB in the matter of Binu Kumar Mehto Versus State of Jharkhand- Regarding.

Sir,

In connection with the subject matter mentioned aforesaid, I am directed to inform that the Hon'ble NGT, EZ Bench, Kolkata vide order dated 19/11/2024 passed in O. A. No. 204/2024/EZ has been pleased to pass certain directions (Copy enclosed). The relevant operative part of the said order is as follows: -

"2. The Original Application No.954/2024/PB was registered by the New Delhi Bench of the National Green Tribunal vide order dated 12.09.2024 on the basis of a letter petition dated 04.12.2023 submitted by the Applicant.

3. The allegations in the letter petition are that certain industrial proponents namely M/s. BML Kamta, I.P.L. Tonagatu, Kameshwar Allies Kusumdih, Maa Ambe Allies Plant Kusumdih, M/s Gola Mineral Industrial Toyar, Vananchal Convent Pvt. Ltd. Bantara Goal are emitting toxic gases, smoke, causing air pollution and health hazard to the local people. In respect of some of the industries, the residential and educational institutions are at a distance of 100 to 200 meters and these industries are located in heavily populated area.

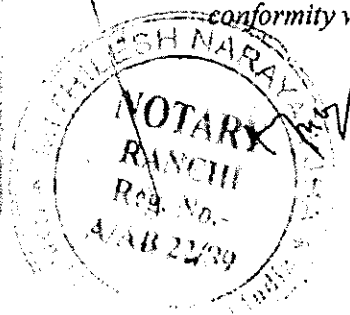
4. The complaint shows that the industries are located in different area.

5. The Tribunal also constituted a Committee comprising of the following members:-

✓(i) District Magistrate, Ramgarh, and

✓(ii) Jharkhand Pollution Control Board

to jointly visit the site of the industries and find out whether the industries are operating in conformity with the environmental laws.



6. The District Magistrate, Ramgarh, Jharkhand was required to file the affidavit bringing on record the Compliance Report.

7. Thereafter, by the same order dated 12.09.2024, the said Original Application was transferred to the Eastern Zonal Bench of National Green Tribunal, Kolkata and has been registered as Original Application No. 204/2024/EZ. shall be the nodal agency for coordination and compliance.

17. List on 10.12.2024."

It is further to inform that vide Order dated 12.09.2024 of the Principal Bench, New Delhi of Hon'ble NGT, District Magistrate, Ramgarh shall be the Nodal authority for co-ordination and compliance of the order.

In view of the above, Sri Jitendra Prasad Singh, Regional Officer, JSPCB Regional Office-cum-Laboratory, Hazaribagh (Contact No. - 957255863; Email: - jspcb_hazaribagh@rediffmail.com) is nominated as the Member of the Committee constituted by the said order, on behalf of the JSPCB for further course of action in the matter. This is for information and further necessary action please.

Encl: As above.


Yours sincerely,

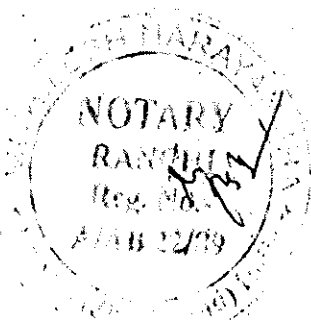
s/d
(Manoj Kumar Gupta)
Officer on Special Duty

Memo No. B-2533.....

Ranchi, dated 13/12/2024

Copy to: Sri Jitendra Prasad Singh, Regional Officer, JSPCB Regional Office-cum-Laboratory, Hazaribagh for information & necessary action from your end. It is, further requested to submit the report to the JSPCB headquarters in line with the directions of the Hon'ble Tribunal.


(Manoj Kumar Gupta)
Officer on Special Duty



2023

ANNEXURE - 'B'

उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, रामगढ़ (झारखण्ड)

(सामान्य शाखा)

दूरभाष : 06553-261555(0)

Email ID : dc-ramgarh@gov.in

पत्रांक :39...../सा०

प्रेषक,

चंदन कुमार, भा०प्र०से०,
उपायुक्त, रामगढ़।

सेवा में,

विशेष कार्य पदाधिकारी,
झारखण्ड राज्य प्रदूषण नियंत्रण बोर्ड,
राँची।

रामगढ़, दिनांक :12/101...../2025

विषय : Compliance of the directions issued by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi in its order dated-12/09/2024 passed in O.A No.-954/2024, Binu Kumar Mehta Vrs State of Jharkhand के सम्बन्ध में।

प्रसंग : आपका Ref. No.-B-2327, Date-11.11.2024

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के आलोक में प्रतिवेदित करना है कि माननीय NGT, New Delhi में दायर O.A No.-954/2024, Binu Kumar Mehta Vrs State of Jharkhand में दिनांक-12.09.2024 को पारित आदेश के अनुपालन में वर्णित उद्योगों की साइट का दौरा कर अपने औद्योगिक क्षेत्रों में काम करने तथा पर्यावरण कानूनों के प्रावधानों का अनुपालन के निमित्त क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्सद, हजारीबाग-सह-रामगढ़ एवं कारखाना निरीक्षक, रामगढ़ से संयुक्त रूप से जाँच कर जाँच प्रतिवेदन की माँग की गई।

उक्त के आलोक में क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्सद, हजारीबाग-सह-रामगढ़ के ज्ञापांक-2076, दिनांक-11.12.2024 के द्वारा क्रमांक-01 से 06 तक के उद्योगों का संयुक्त निरीक्षण प्रतिवेदन उपलब्ध कराया गया है, जिसकी विवरणी निम्नवत् है :-

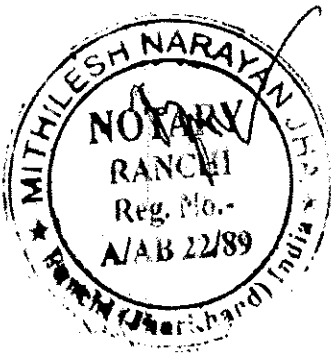
क्र०	उद्योग का नाम	Occupier का नाम	पता
1	2	3	4
1	M/s Brahmaputra Metalics Limited	Occupier Name-Sri Kumud Prasad Sahu	at Mauza-Kamta, Ps-Kamta, District-Ramgarh
2	M/s Inland Power Limited	Occupier Name-Sri Giriraj Kumar Jhawar	at Mauza-Tonagatu, Biyang, Ps-Gola, Disrict-Ramgarh
	M/s Vananchal Concast Private Limited	Occupier Name -Sri Nitin Bhalotia	at Mauza-Bantara, Ps-Gola, District-Ramgarh
	M/s Kameshwar Alloys & Steels Pvt. Ltd.	Occupier Name-Sri Ankit Kumar Sharda	at Mauza-Ghansi Kenke, Ps-Gola, District-Ramgarh
	M/s Yash Alloys Pvt. Ltd./Old Name M/s Ambey Castings Pvt. Ltd.	Occupier Name-Sri Anil Kumar Agarwal	at Mauza-Kusumdih, Ps-Gola, District-Ramgarh
	M/s Gola Mineral Industries	Occupier Name-Sri Om Prakash Budhia	at Mauza-Toyar, PS-Toyar, District-Ramgarh

u

(11)

अतः क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्वद, हजारीबाग-सह-रामगढ़ एवं कारखाना निरीक्षक, रामगढ़ से प्राप्त संयुक्त निरीक्षण प्रतिवेदन को अनुलग्नक सहित इस पत्र के साथ संलग्न कर अग्रेतर कार्रवाई हेतु भेजा जा रहा है।
अनुलग्नक : यथोक्त।

विश्वासभाजन
Chandley
11/01/25
(चंदन कुमार)
उपायुक्त, रामगढ़।

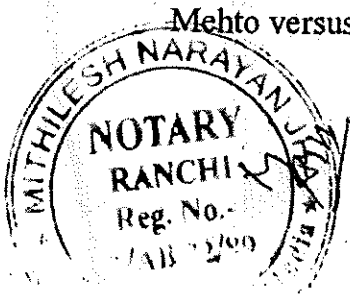


(A)

Inspection report of various industries located at Gola, Ramgarh in the light of the order passed on 12.09.2024 in O.A.NO. 954/2024; Binu Kumar Mehto Versus State of Jharkhand filed in Hon'ble NGT, New Delhi

By the order dated 12.09.2024 passed in O.A.NO. 954/2024, filed in Hon'ble NGT, New Delhi, in the case of Binu Kumar Mehto Versus state of Jharkhand, District Magistrate, Ramgarh and Jharkhand State Pollution Control Board (JSPCB) were ordered that in view of the complaint made by Binu Kumar Mehto village-Raipur, P.O. - Purabdih, P.S-Gola, District - Ramgarh against various units conduct a joint inspection of the units and submit a compliance report to Hon'ble NGT Eastern zone Bench at Kolkata, with District Magistrate, Ramgarh nominated as Nodal Authority. Jitendra Prasad Singh, Regional officer, JSPCB, Regional office-cum- Laboratory, Hazaribagh is nominated as a representative on behalf of JSPCB vide letter B-2327 Ranchi, Dated 11/11/2024 (Copy of authorization letter is attached on Annexure I). Deputy Commissioner-cum-District Magistrate, Ramgarh (samanya sakha) Vide letter ref no: 1504 Ramgarh Date: 04/10/2024 has nominated factory inspector, Hazaribagh Circle-1, Hazaribagh as a member of the committee (Copy of order enclosed on Annexure II) for conducting joint inspection of the units.

In the light of the order passed on 12.09.2024 in O.A.no. 954/2024, Binu Kumar Mehto versus state of Jharkhand, filed in Hon'ble NGT, New Delhi, various units



as alleged were inspected by the committee on 12.11.2024 and 27.11.2024.

Comprising following members:

1. Jitendra Prasad Singh, Regional Officer, JSPCB, regional office cum laboratory, Hazaribagh

2. Shivanand Laguri, Inspector of Factories, Hazaribagh Circle-1, Hazaribagh

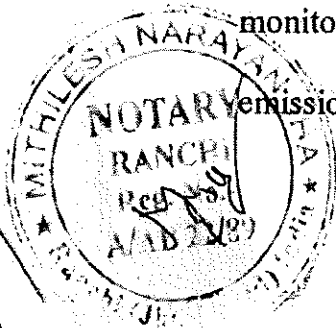
Sri Nirala Baskey, Assistant Environmental Engineer JSPCB, regional office cum laboratory, Hazaribagh was also present to assist the committee. Photograph of committee member taken during visit of industries is attached on **Annexure-III**

Observations found during the site visit are as follows:

1. **M/s Brahmaputra Metallics Limited, Occupier Name: Sri Kumud Prasad Sahu at Mauza -Kamta, P S -Kamta, District -Ramgarh:**

Site was visited on 12.11.2024 in the presence of Sri Vinay Samal (V P Technical) and Sri S. Nagraj (SMS Head). Following products are produced in the unit: (a) Sponge Iron - 1,05,000 TPA; (b) Billets 2,00,000 TPA; (c) Power 20 MW (WHRB-8MW, AFBC-12MW); (d) Fly Ash Bricks - 24 Lacs Bricks/year.

Unit has installed sponge iron plant of capacity 1x350 TPD. Hot flue gas passes through WHRB and ESP and clean goes out from the stack attached with ESP (**Photo-1**) of **Annexure III**. Online continuous dust emission monitoring system has been installed in the stack for monitoring of dust emission which was in operation during the visit and the parameters were

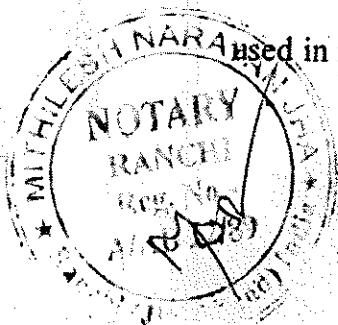


observed within the limit (Copy of data is attached on **Annexure-1V**). Other dust emission point such as cooler discharge, intermediate bin, coal crusher, Product house, iron ore crusher, and stock house have been provided with bag filters separately as a dedusting equipment and all are attached with stacks. All Bag filters were found in operation.

Unit has Installed AFBC Boiler for production of 12 MW electricity. ESP has been installed as air pollution control device and is attached with Stack of height 30m online continuous emission monitoring system is also installed in the stack which was found functional during the visit (Copy of data is attached on **Annexure-IV**). ESP dust is stored in the silos through pneumatic conveying system (**Photo- 2**). Unit has installed PM 10 Analyzer for measurement of Ambient Air quality (Copy of data is attached on **Annexure-IV**).

Unit has installed 4 nos. of Induction furnace for production of Ms Billets of capacity 4x 15 TPD (**Photo- 3&4**). All induction furnace is provided with Bag filter but flue gas collecting hood of three induction furnace were found damaged. Due to the above reason dust found spreading inside the shed of induction furnace section.

Unit has installed fly Ash Bricks manufacturing plant of capacity 24 Lacs Bricks/year (**Photo-5&6**). fly Ash generated from captive power plant is used in manufacturing of Bricks.



Pucca road has been constructed in the plant premises. Thirty (30) nos. of fixed water sprinklers have been installed to suppress fugitive dust emission inside the plant premises and found in operation (Photo-7). Tree plantation in approximately 100 Acres of areas has been done in the factory premises (Photo-8).

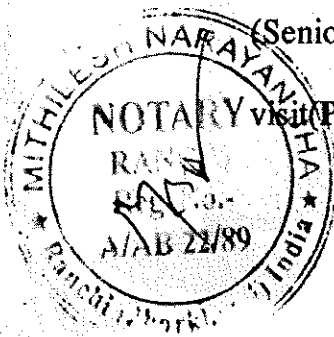
Unit has obtained CTO Vide Ref No.JSPCB/HO/RNC/CTO-15237841/2023/534 Dated:30.3.2023 from Board, which is valid up to 31.03.2026.

Recommendations:

- Unit shall repair the dust collecting hood of three induction furnace within one week and inform to Jharkhand State Pollution Control Board for Verification.
- Fly ash dump should not be left uncovered
- Fixed water sprinklers and movable water sprinklers should be operated regularly and Log book should be maintained
- The unit shall ensure the running of all the air pollution control devices un interruptedly

2. M/s Inland Power Limited, Occupier Name: Sri Giriraj Kumar Jhwar at Mauza -Tonagatu, Biyang , P S -Gola , District -Ramgarh:

Site was visited on 12.11.2024 in the presence of Sri Swapan Kumar Palara (Senior General Manager). The plant was found in operation during the visit (Photo-9). Unit has installed AFBC Power plant of capacity 1x63 MW.



and also installed a fly Ash Bricks Manufacturing plant of capacity 60000nos. Bricks/Day. Coal and washery rejects are used as raw material in the power plant.

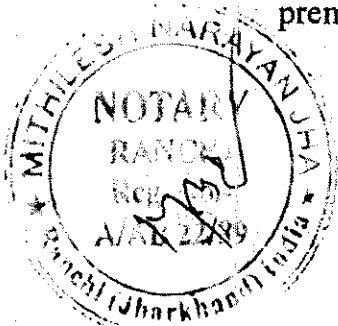
The Unit has installed ESP as an air pollution control device which is attached with Boiler. A stack has been provided with ESP(Photo-10). No untreated discharge of emission observed from the Stack attached with AFBC Boiler. Unit has installed online continuous emission monitoring system in the stack. It was found in operation during the visit. (Copy of data is attached on Annexure-V)

The Unit has CHP plant where separate bag filter with coal crusher and screen house has been installed. Fly Ash is stored in silos through pneumatic conveying system. Two silos are constructed in the plant (Photo-11). Fly Ash used in manufacturing of fly ash Bricks within the plant premises (Photo-12). It is also sold out and transported through Closed Bulker truck (Photo-13).

Unit has installed CAAQMS within the plant premises for monitoring of Ambient Air quality (Copy of data is attached on Annexure-VI).

Unit has installed 8 nos. of fixed water sprinklers for sprinkling Of water inside the plant premises (Photo-14).

Unit has done tree plantation in approx.26 Acres area inside the plant premises (Photo-15).



Unit has Valid issued CTO Vide Ref No. JSPCB/HO/RNC/CTO-17290597/2024/20 Dated: 6.01.2024 from the Board and is valid up to 31.12.2025.

Recommendation:

- The Unit shall ensure continuous operation of all pollution control devices.
- The unit shall maintain the log book of water sprinkling through Fixed sprinklers and water tanker.

3. M/s Vananchal Concast Private Limited, Occupier Name: Nitin Bhalotia at Mauza -Bantara , P S -Gola , District -Ramgarh:

Site was visited on 12.11.2024 in the presence of Bishnu Banka (GM). the plant was found in operation during the visit. (Photo of committee member seen in **photo-16**). Following products are produced in the unit: (a) MS Billet- 2391 TPM; (b) Slag- 599 TPM.

Unit has installed 4 nos. of Induction furnace (**Photo-17**), All Induction furnace have fume extraction system, each two furnace have attached with wet scrubbing systems and also attached with separate Stack (**Photo-18**).

Both wet scrubbing system were functional during the visit. No untreated discharge of emission observed from the both stacks (**Photo-18&20**).

Water is used for cooling purpose. which is stored in the holding tank and recycled (**Photo-19**). Water sprinkling on the haul Road inside the plant

premises done Manually.



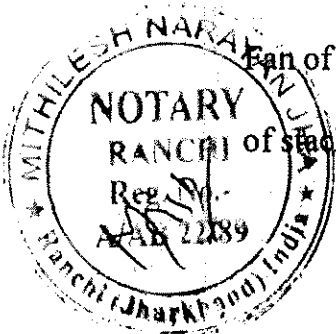
Unit has obtained CTO Vide Ref No.JSPCB/HO/RNC/CTO-19049789/2024/1167 Dated :22.07.2024 from Board, which is valid up to 30.06.2029

Recommendation:

- The Unit shall install fixed water sprinkler on haul road.
- The Unit shall do more tree plantation
- The Unit shall install Hazardous waste Display board outside the factory gate.
- The Unit shall ensure the operation of Air pollution control devices continuously.

4. M/S Kameshwar Alloys & Steels Pvt. Ltd., Occupier Name: Ankit Kumar Sharda at Mauza -Ghansi Kenke , P S -Gola , District - Ramgarh :

The plant was visited on 27-11.2024 in the Presence of Sri Lal Mohan Yadav (Factory Manager) (Photo-21). Unit has installed one submerged Arc furnace to produce Silico Manganese - 25 TPD (Photo-22). Unit has installed fume extraction system with bag filter as Air pollution control device (Photo-23). But the fume Extraction System was found unable to extract all fumes properly. Unit representative Informed that they are going to replace the Id fan of 100 Hp motor and Bag filter of 150 bags with Id Fan of 250 HP motor and Bag filter of 450 Bags. Civil work for installation of stack is under progress (photo-24&25). Bag filter dust is produced 2-3



Ton/day from the plant which is used in the Sinter manufacturing. Slag is produced as solid waste which is used for Land filling. Unit has installed 6 nos. of fixed water sprinkler. It has constructed Pucca Road within the plant premises (**Photo-26**). Online continuous stack emission monitoring system was not functional during the visit. Unit has installed Sinter plant without prior Environmental clearance and without obtaining expansion CTE. from JSPCB. sinter plant was not in operation during the visit (**Photo-27**).

Recommendations:

- Unit shall not operate Sinter plant without obtaining Environment Clearance and CTE/CTO from JSPCB
- Online continuous stack emission monitoring system should be repaired within a week and ensure to connectivity with JSPCB server.
- Unit shall not operate the plant without air pollution control device

Unit has obtained CTO vide Ref No. JSPCB/HO/RNC/CTO-14190697/2022/1563 Dated: 09.11.2022 from Board, which is valid up to 31.12.2027.

5. M/s Yash Alloys Pvt. Ltd. /Old Name M/s Ambey Castings Pvt Ltd.,

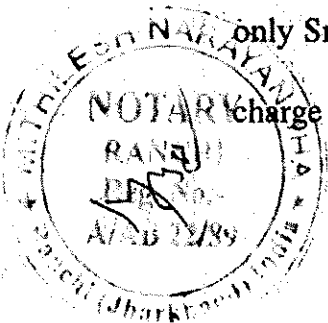
Occupier Name: Anil Kumar Agarwal at Mauza -Kusumdih , P S -Gola ,

District -Ramgarh:

Unit was visited on 27.11.2024 by the committee. Unit was found closed

only Sri Makardhaz Mahto, Guard was present, He informed that plant in

charge has locked the gate from outside and he has no key. so, he did not



open the gate (Photo-28), He informed that the plant was closed since 3 months. Sri Akal Mahto villagers also informed that plant was closed since last 3 month

Following products are produced in the unit: (a) M.S. Ingot - 42,000 TPA, (b) M.S. Bar - 60,000 TPA. Unit has obtained CTO vide Ref No. JSPCB/HO/RNC/CTO 17025505/2023/2143 Dated :30.12.2023 from Board, which is valid up to 30.09.2025.

6. M/s Gola Mineral Industries, Occupier Name: Om Prakash Budhia at Mauza -Toyar , P S -Toyar , District -Ramgarh:

The Unit has been inspected on 27-11-2024. Sri Om Prakash Budhiya (Prop.) & Sri Aadesh Budhiya (Manager) was present during site visit (Photo-29). The unit was found closed. The unit representative informed that due to non-availability of raw material plant is closed from last three months.

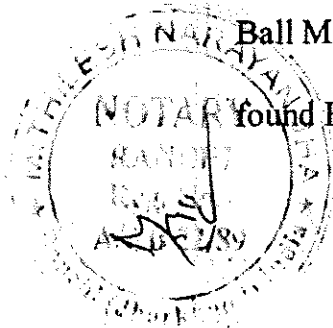
The unit is engaged in production of

- (a) Quartzite Grains, Powder & chips-7 MTD
- (b) Pulverised coal (coal Powder) -15000MT/y (It is never operated in absence of coal linkage)
- (C) Refractory Materials - 24000 MT/Y

For Production of Quartzite grains, Powder & chips, there is a crusher, One

Ball Mill, One Disintegrator & One screen has been installed. crusher was

found Enclosed from three side. There is no water sprinkling arrangement



in the crusher. Ball Mill and Disintegrator has been provided with separate Cyclone & Bag Filter (Photo-30). screen is found Covered and connected with cyclone.

For Production of refractory material there is:

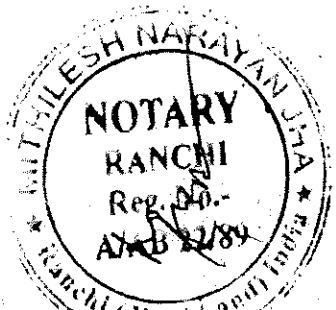
(a) Crusher (Primary & secondary), Disintegrator, screens, Magnetic separator, silos (4 No.) one other silos for storage of Borex Powder, & Rotary Mixture for mixing of Quartzite grains & Borex Powder. Finished Product is stored in silos & Packing (Photo-32). Crusher was found closed from three side water sprinkling arrangement not found (Photo-31). Cyclone with Bag Filter provided with Disintegrator, screen is found covered and connected to cyclone. Magnetic separator & Rotary mixture also connected to cyclone for connected to cyclone.

Tree plantation found insufficient and housekeeping also needs improvement. The campus is bushy. (Photo-33).

Unit has Valid CTO issued vide Ref No. JSPCB/HO/RNC/CTO-16010800/2023/1020 Dated: 12.06.2023 from Board, which is valid upto 30.06.2028.

Recommendation: The unit shall take following steps before restart of the Plant:

- Water sprinkling arrangement should be done in Jaw crusher.
- Fixed Sprinkler should be installed within the plant premises.



- All the pollution control device Should be operated when plant is brought Under operation.
- Dense tree plantation should be done. All along the Boundary wall.
- housekeeping should be improved.

(Shivanand Laguri)

Inspector of Factories

Hazaribagh Circle-1, Hazaribagh

(Jitendra Prasad Singh)

Regional Officer, JSPCB.

Regional office cum lab. Hazaribagh

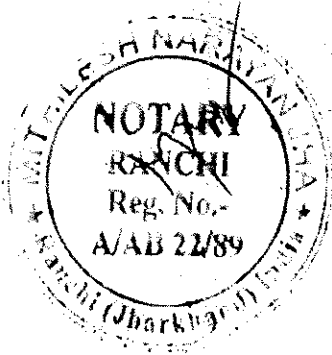
Memo No. 207.6.

Date... 11/12/2024

Copy to: D.C., Ramgarh in light of letter No. 1504, Dt. 04.10.2024 for information and necessary action.

Regional Officer,

JSPCB, Hazaribagh



**Photograph taken during the site visit of various industries located at Gola, Dist.-
Ramgarh**

1. Photograph of M/s Brahmaputra Metalics Limited



Photo 1: Photograph of Committee member with stack of WHRB and AFBC Plants

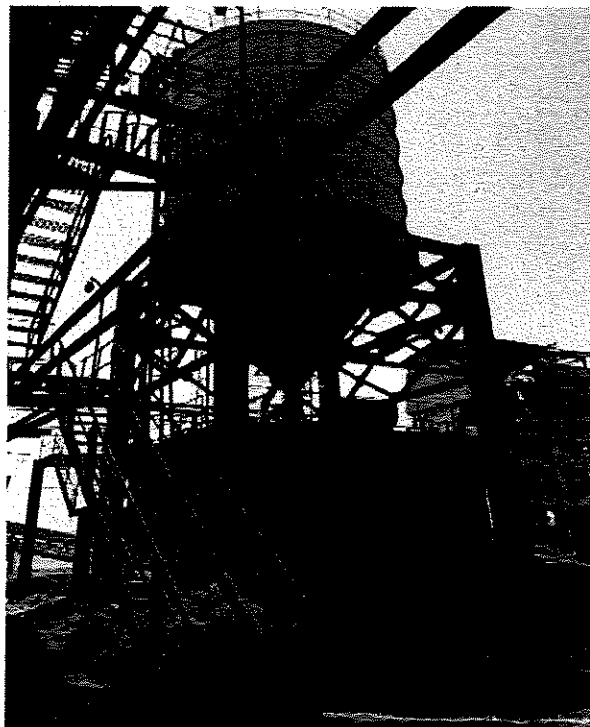


Photo 2: Photograph of Silo constructed at AFBC Power Plant



Photo 3: Photograph of Induction furnace With Flue dust collecting hood



Photo 4: Photograph of Induction furnace Damaged Flue dust collecting hood

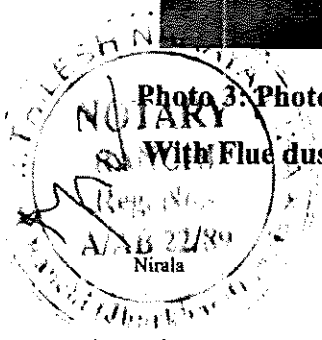




Photo 5: Photograph of Fly Ash Bricks Manufacturing Plant



Photo 6: Photograph of Fly Ash Bricks

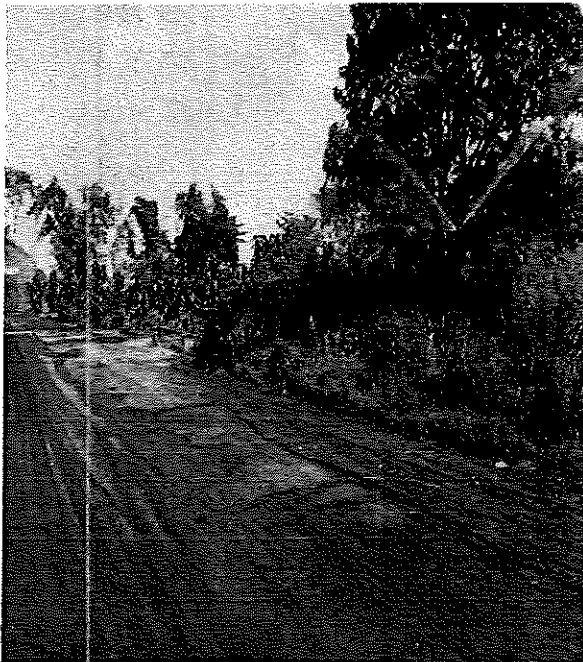
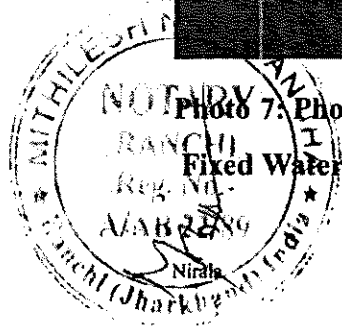


Photo 7: Photograph of Pucca Road and Fixed Water Sprinklers Tree Plantation



Photo 8: Photograph of Tree Plantation



2. Photograph of M/s Inland Power Limited, At Mauza -Tonagatu, Biyang



Photo 9: Photograph of Committee members with unit representative

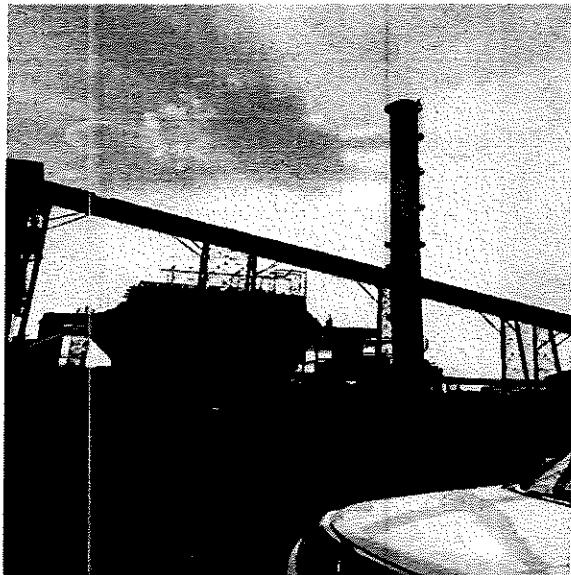


Photo 10: Photograph of ESP with Stack

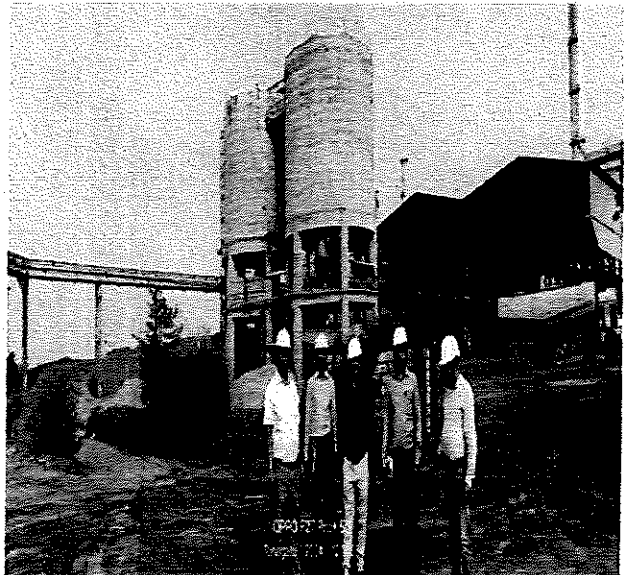
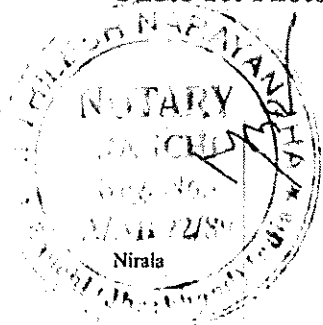


Photo 11: Photograph of Two Silos



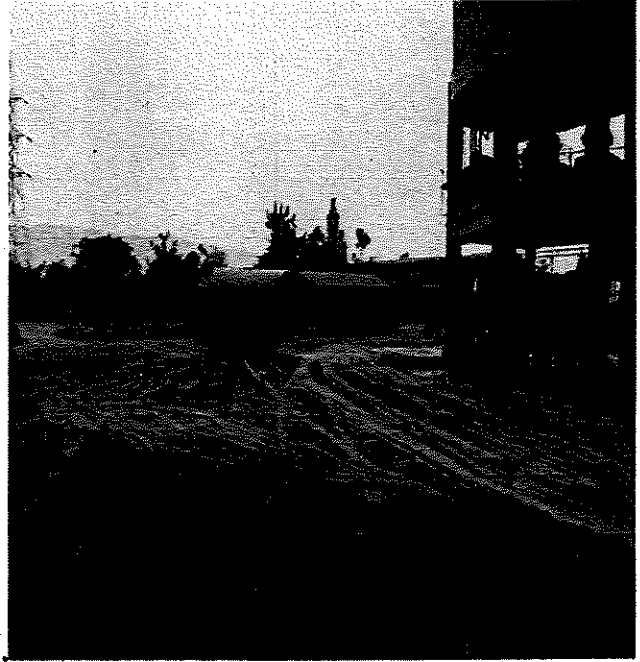
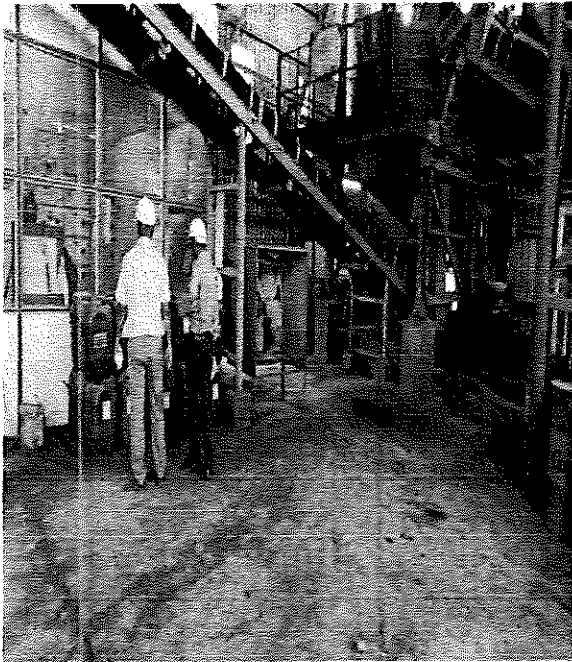


Photo 12: Photograph of Fly Ash Bricks Manufacturing Plant

Photo 13: Photograph of Closed Bunker Truck

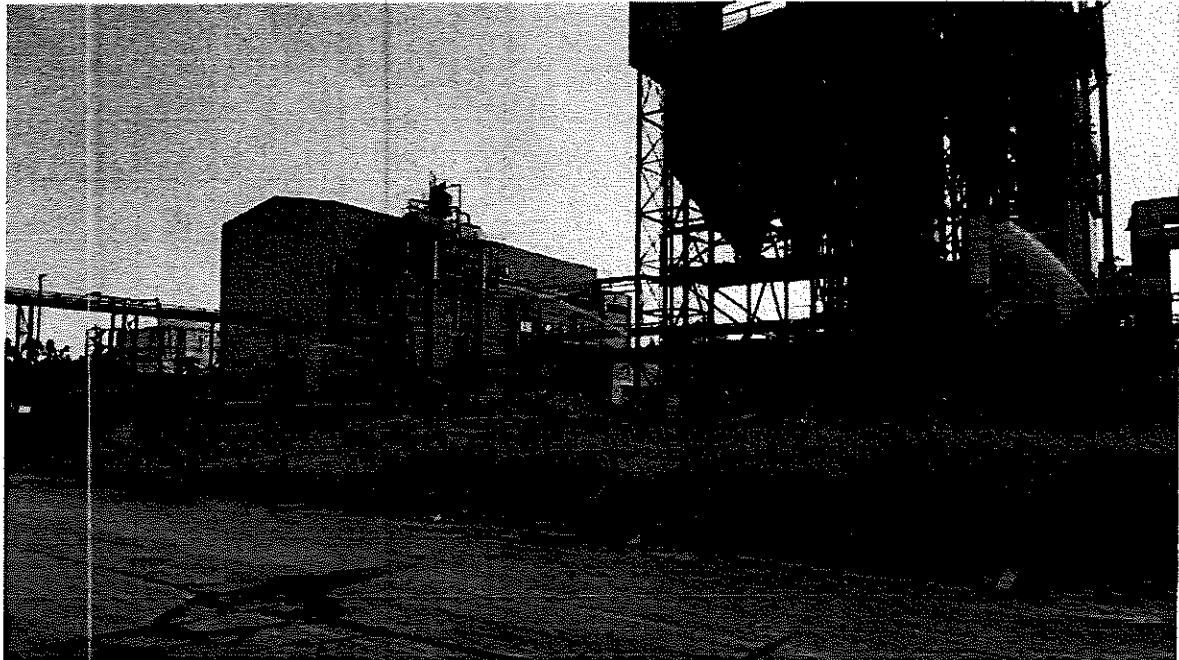


Photo 14: Photograph of Fixed Sprinklers



21

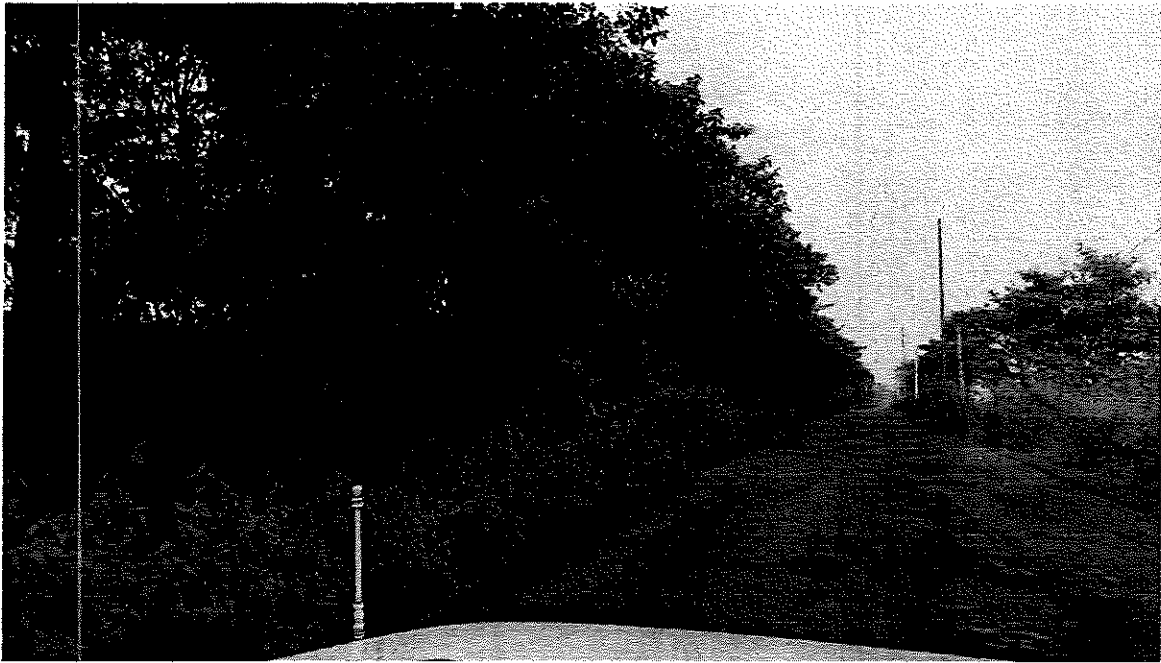


Photo 15: Photograph of Tree Planation

3.0 Photograph of M/s Vananchal Concast Private Limited Mauza -Bantara , P S -Gola

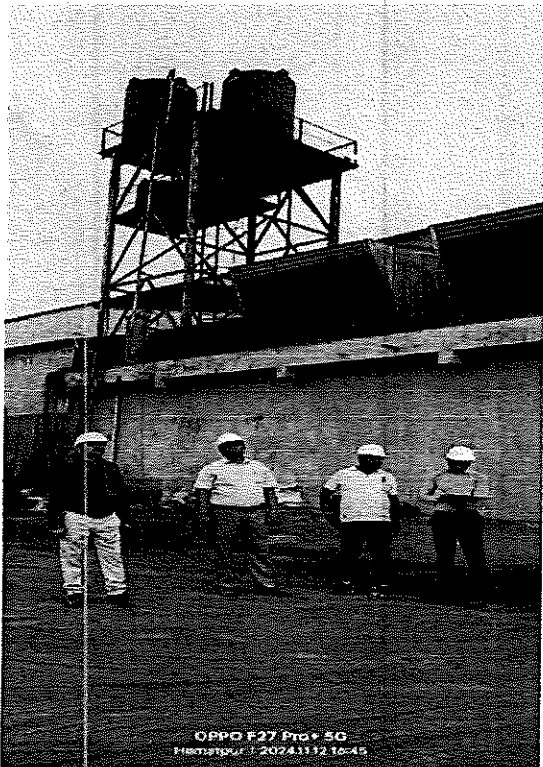


Photo 16: Photograph of Committee Members with unit representative

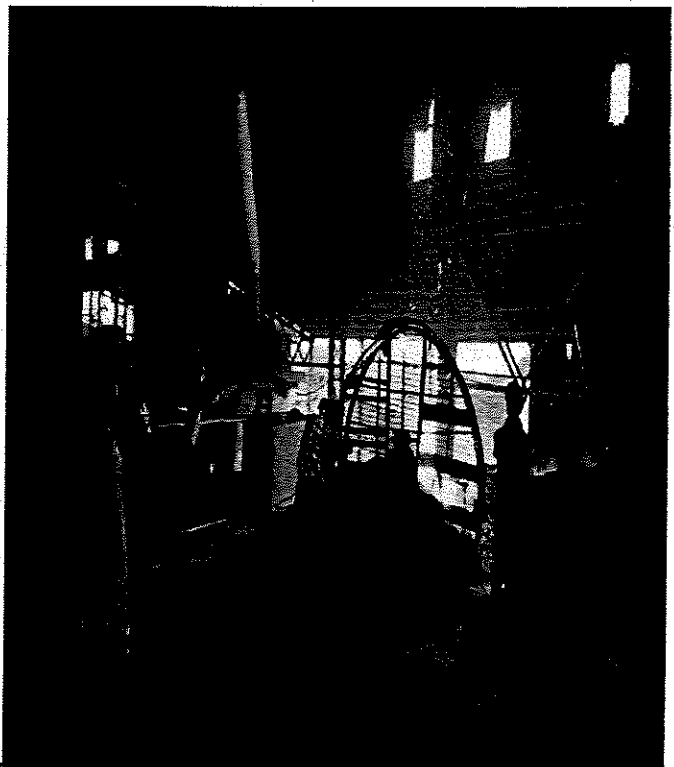
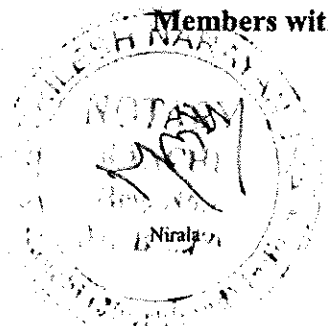


Photo 17: Photograph of Induction Furnace Flue Dust Collecting Hood (Fume Extraction System)



-2-

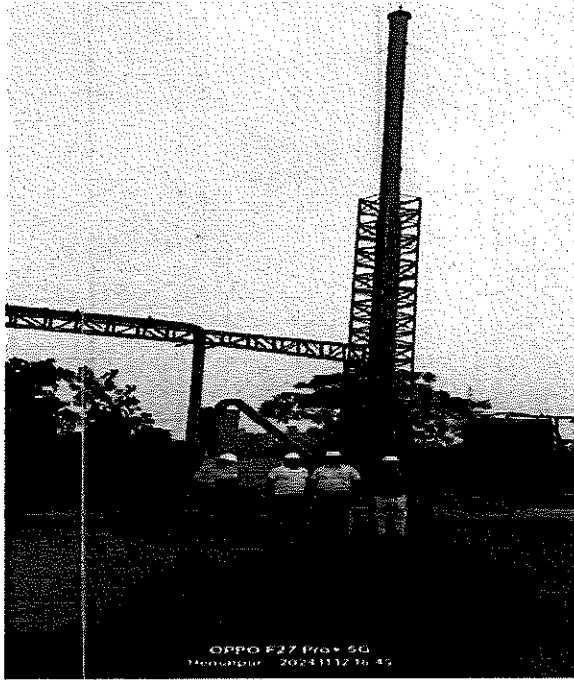


Photo 18: Photograph of Wet Scrubbing System with Stack

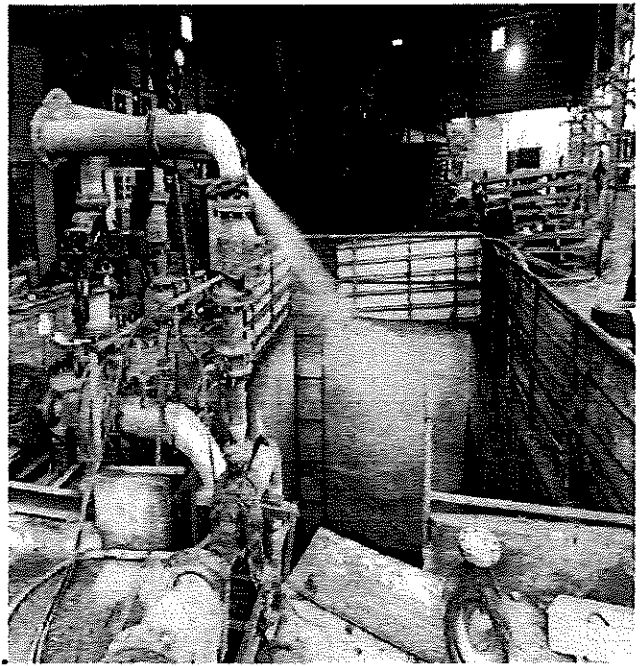


Photo 19: Photograph of water holding tank

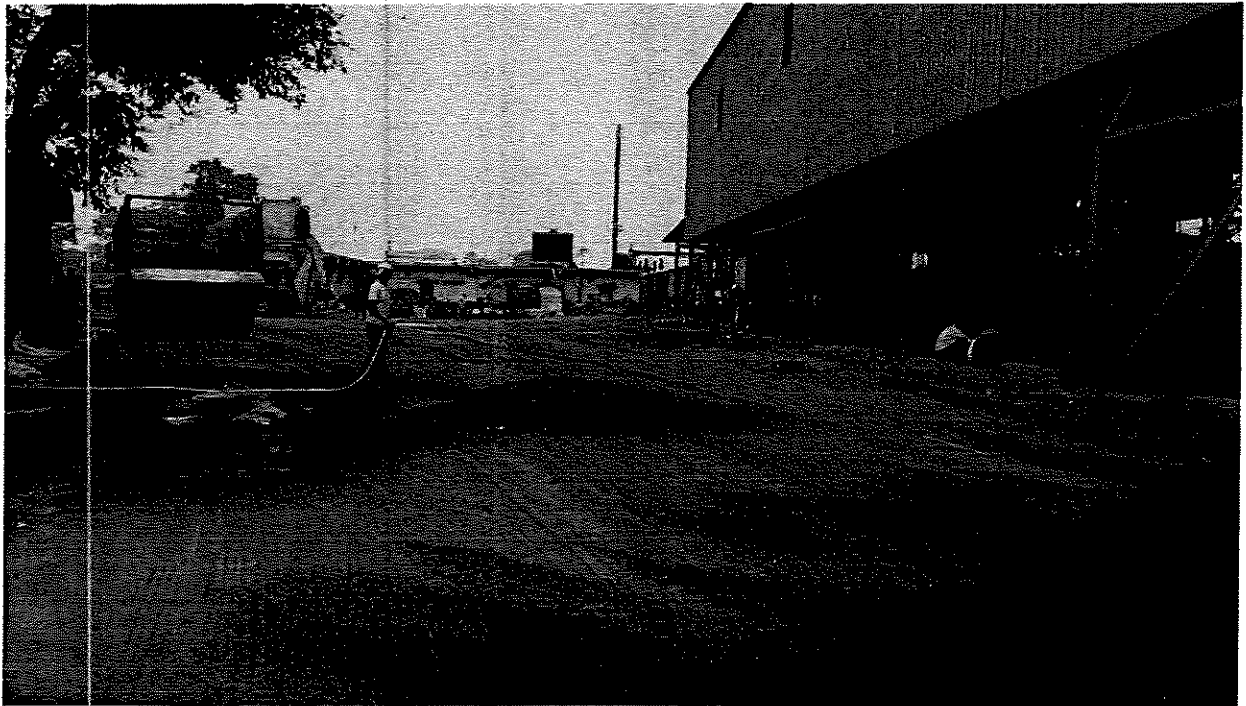
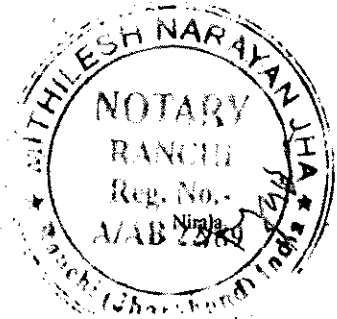


Photo 20: Photograph of stack attached with wet scrubber



4.0 Photograph of M/S Kameshwar Alloys & Steels Pvt. Ltd., Occupier Name: Ankit Kumar Sharda at Mauza -Ghansi Kenke , PS -Gola , District -Ramgarh



Photo 21: Photograph of Committee members with unit representative

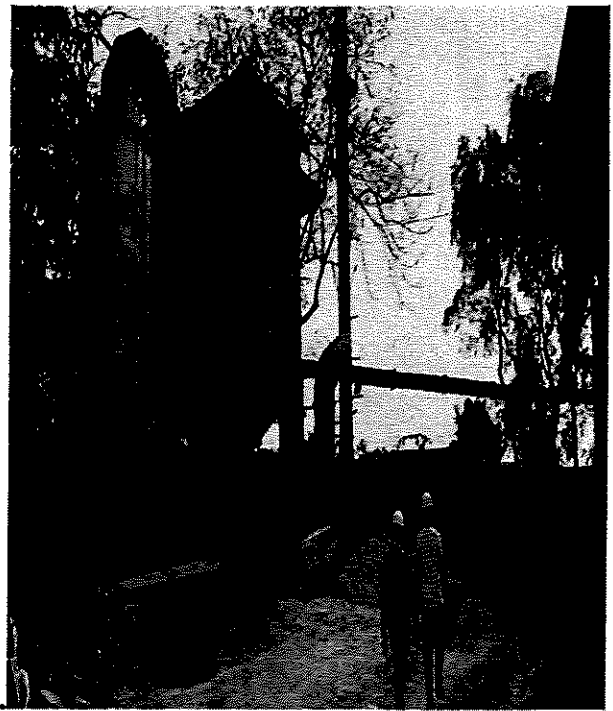


Photo 22: Photograph of Submerged Arch Furnace Photo 23: Photograph of Bag Filter

Attached with Submerged Arch Furnace





Photo 24: Photograph of Civil Work for installation of Stack

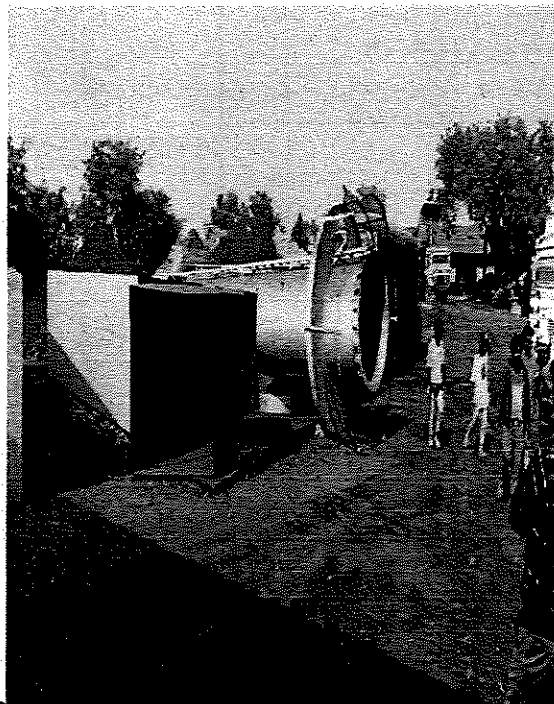


Photo 25: Photograph of parts of New Stack laying for Installation

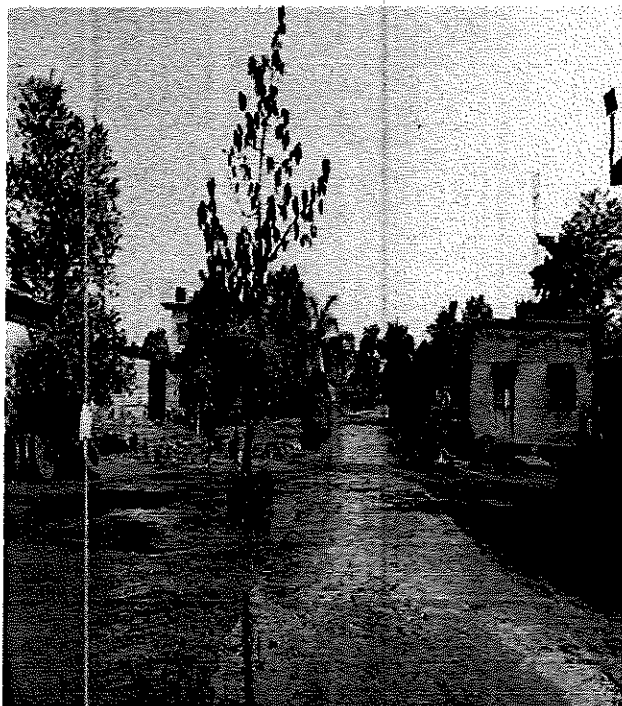


Photo 26: Photograph of Fixed Sprinklers And Pucca road

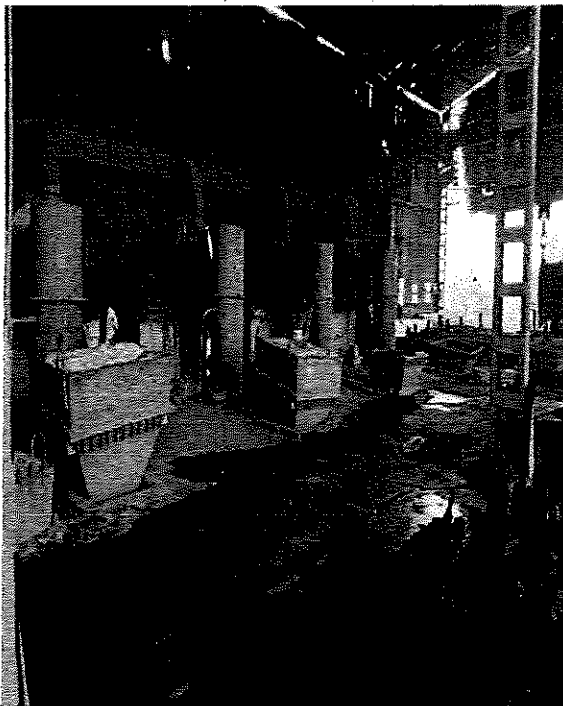
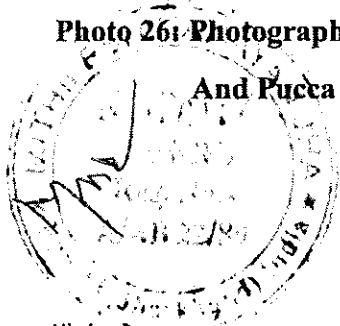


Photo 27: Photograph of Sinter Plant



5.0 Photograph of M/s Yash Alloys Pvt. Ltd /Old Name M/s Ambey Castings Pvt Ltd. at Mauza -Kusumdih , P S -Gola , District -Ramgarh:

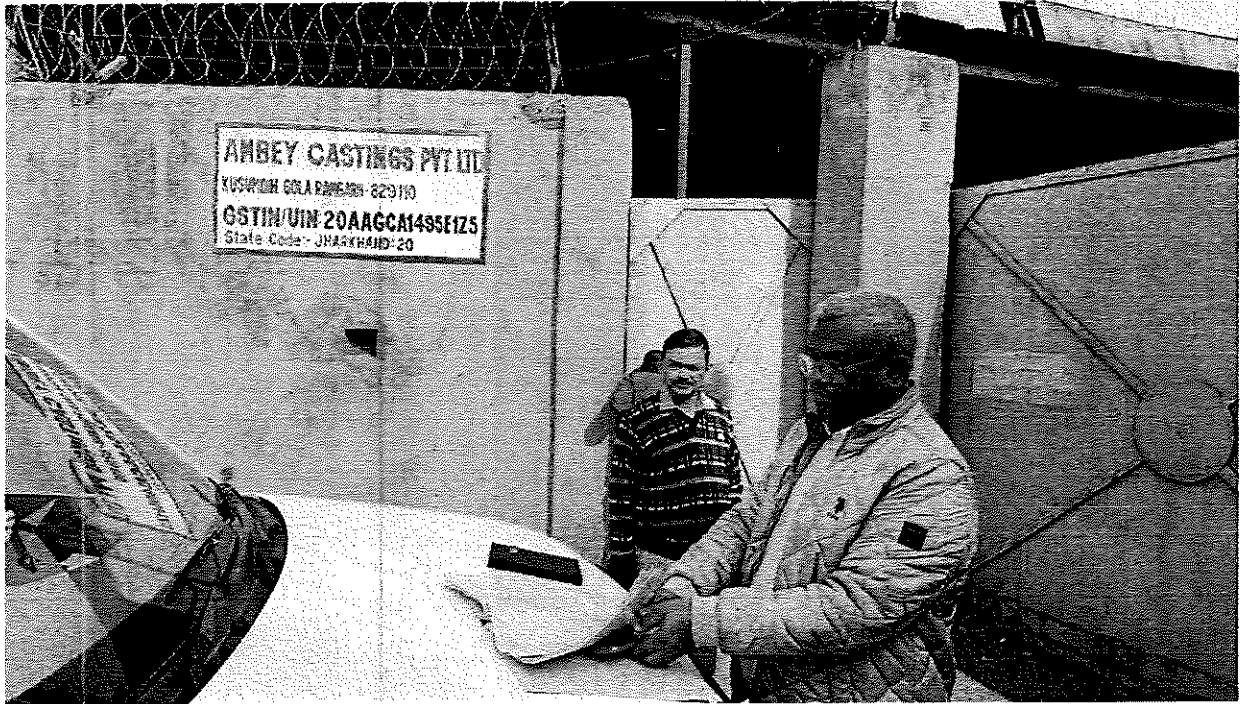


Photo 28: Photograph of Committee members at outside the factory gate

6.0 Photograph of M/s Gola Mineral Industries, Occupier Name: Om Prakash Budhia at Mauza -Tovar , P S -Tovar , District -Ramgarh

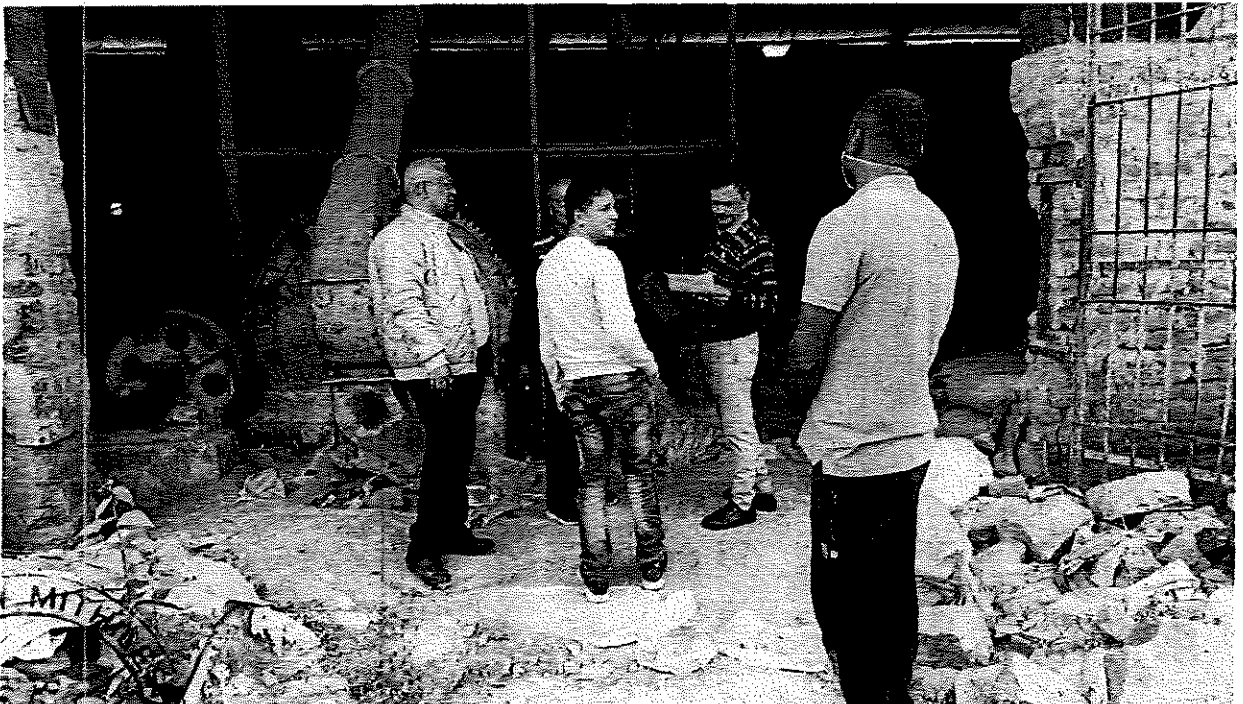
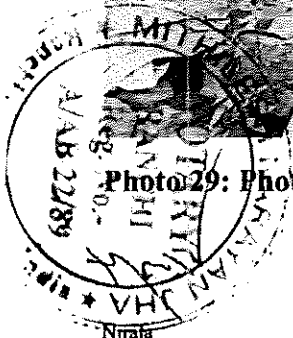


Photo 29: Photograph of Committee members with unit representative



36

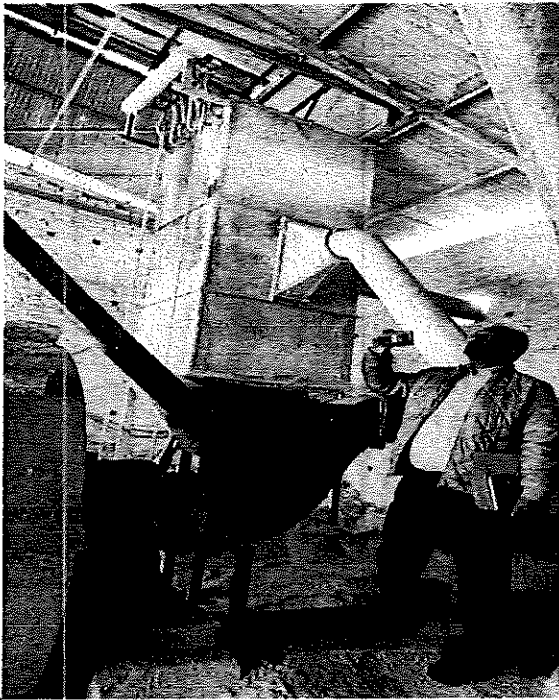


Photo 30: Photograph of Bag Filter With Ball Mill

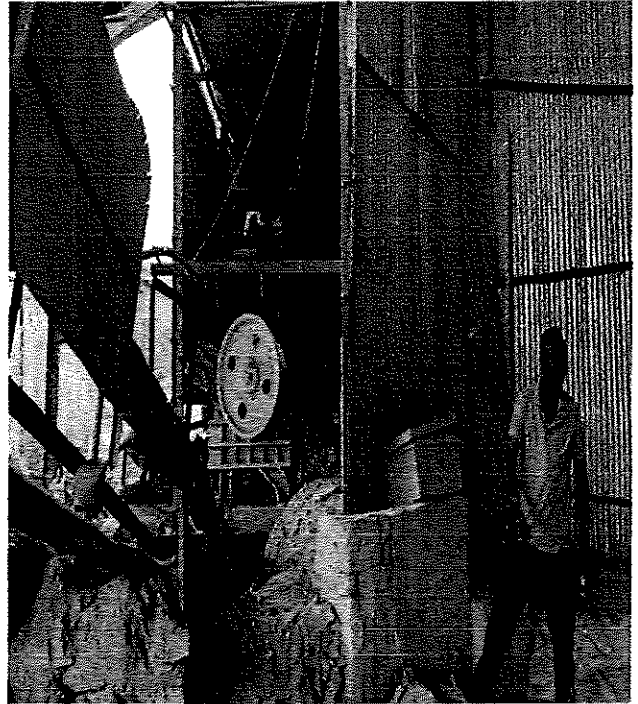


Photo 31: Photograph of Crusher closed from three side

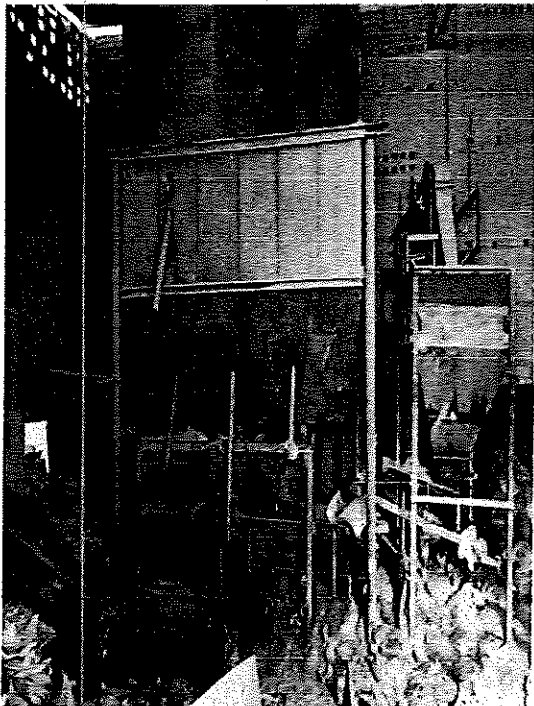


Photo 32: Photograph of silos

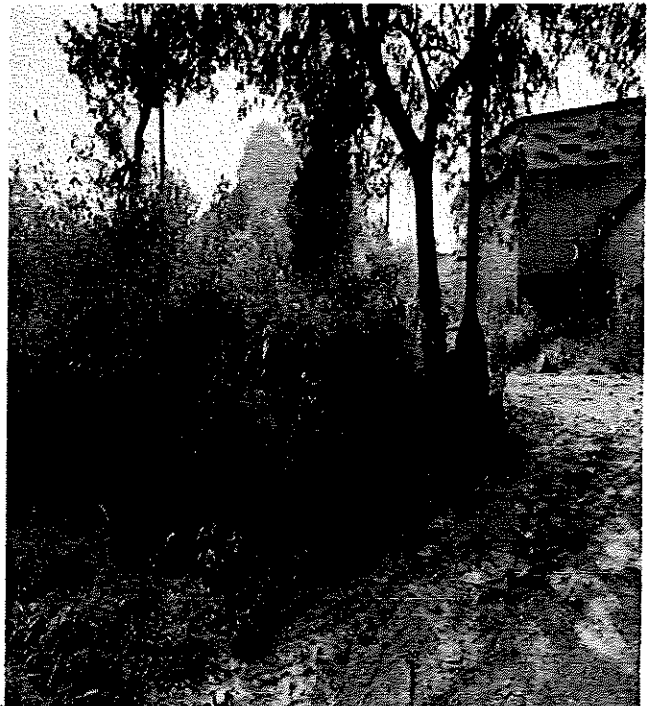
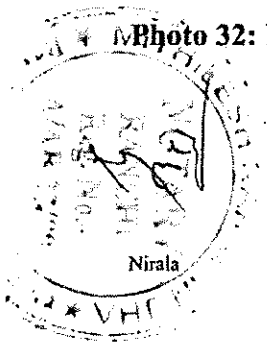


Photo 33: Photograph of Bushy Campus



Real Time Data Acquisition And Monitoring

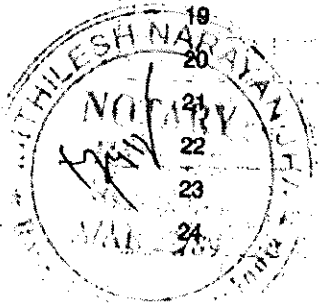
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Report: Average Report

From Date: 11-11-2024T00:01:26Z To Date: 12-11-2024T13:55:41Z

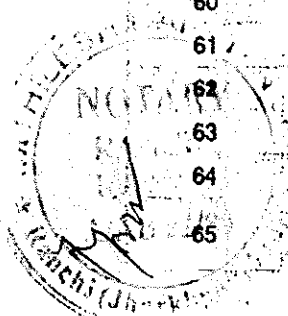
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Minimum Data	18.59
Geometric Mean	55.15
Median	54.79
Standard Deviation	19.21
Maximum Value At Time	2024-11-12 08:00:00
Minimum Value At Time	2024-11-11 20:00:00
Valid Data Points	151
Total Data Points	151
Data Availability %	100.0%

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3	2024-11-11 00:30:00	52.28
4	2024-11-11 00:45:00	52.28
5	2024-11-11 01:00:00	49.05
6	2024-11-11 01:15:00	47.43
7	2024-11-11 01:30:00	47.43
8	2024-11-11 01:45:00	47.43
9	2024-11-11 02:00:00	64.81
10	2024-11-11 02:15:00	70.03
11	2024-11-11 02:30:00	70.03
12	2024-11-11 02:45:00	70.03
13	2024-11-11 03:00:00	51.69
14	2024-11-11 03:15:00	45.58
15	2024-11-11 03:30:00	45.58
16	2024-11-11 03:45:00	45.58
17	2024-11-11 04:00:00	32.87
18	2024-11-11 04:15:00	30.04
19	2024-11-11 04:30:00	30.04
20	2024-11-11 04:45:00	30.04
21	2024-11-11 05:00:00	71.93
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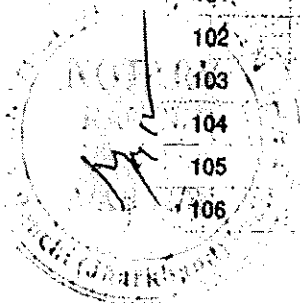




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27	2024-11-11 06:30:00	42.44
28	2024-11-11 06:45:00	42.44
29	2024-11-11 07:00:00	38.73
30	2024-11-11 07:15:00	38.39
31	2024-11-11 07:30:00	38.39
32	2024-11-11 07:45:00	38.39
33	2024-11-11 08:00:00	72.15
34	2024-11-11 08:15:00	72.15
35	2024-11-11 08:30:00	72.15
36	2024-11-11 08:45:00	72.15
37	2024-11-11 09:00:00	23.10
38	2024-11-11 09:15:00	19.01
39	2024-11-11 09:30:00	19.01
40	2024-11-11 09:45:00	19.01
41	2024-11-11 10:00:00	54.98
42	2024-11-11 10:15:00	54.98
43	2024-11-11 10:30:00	54.98
44	2024-11-11 10:45:00	58.15
45	2024-11-11 11:00:00	86.65
46	2024-11-11 11:15:00	86.65
47	2024-11-11 11:30:00	86.65
48	2024-11-11 11:45:00	86.65
49	2024-11-11 12:00:00	72.14
50	2024-11-11 12:15:00	72.14
51	2024-11-11 12:30:00	72.14
52	2024-11-11 12:45:00	66.57
53	2024-11-11 13:00:00	35.94
54	2024-11-11 13:15:00	35.94
55	2024-11-11 13:30:00	35.94
56	2024-11-11 13:45:00	41.38
57	2024-11-11 14:00:00	68.60
58	2024-11-11 14:15:00	68.60
59	2024-11-11 14:30:00	68.60
60	2024-11-11 14:45:00	66.91
61	2024-11-11 15:00:00	61.84
62	2024-11-11 15:15:00	61.84
63	2024-11-11 15:30:00	61.84
64	2024-11-11 15:45:00	53.85
65	2024-11-11 16:00:00	21.90

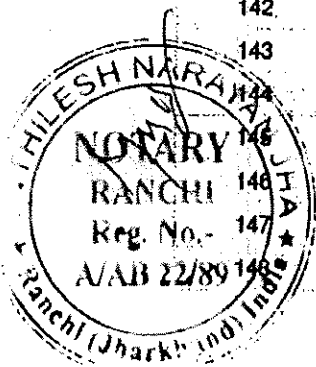


Sl No.	Time	CAAQMS-PM10($\mu\text{g}/\text{m}^3$)
66	2024-11-11 16:15:00	21.90
67	2024-11-11 16:30:00	21.90
68	2024-11-11 16:45:00	28.53
69	2024-11-11 17:00:00	50.63
70	2024-11-11 17:15:00	50.63
71	2024-11-11 17:30:00	50.63
72	2024-11-11 17:45:00	51.94
73	2024-11-11 18:00:00	54.79
74	2024-11-11 18:15:00	54.79
75	2024-11-11 18:30:00	54.79
76	2024-11-11 18:45:00	55.70
77	2024-11-11 19:00:00	57.26
78	2024-11-11 19:15:00	57.26
79	2024-11-11 19:30:00	57.26
80	2024-11-11 19:45:00	41.79
81	2024-11-11 20:00:00	18.59
82	2024-11-11 20:15:00	18.59
83	2024-11-11 20:30:00	18.59
84	2024-11-11 20:45:00	48.65
85	2024-11-11 21:00:00	85.39
86	2024-11-11 21:15:00	85.39
87	2024-11-11 21:30:00	85.39
88	2024-11-11 21:45:00	71.70
89	2024-11-11 22:00:00	56.49
90	2024-11-11 22:15:00	56.49
91	2024-11-11 22:30:00	56.49
92	2024-11-11 22:45:00	71.38
93	2024-11-11 23:00:00	84.78
94	2024-11-11 23:15:00	84.78
95	2024-11-11 23:30:00	84.78
96	2024-11-11 23:45:00	60.04
97	2024-11-12 00:00:00	42.04
98	2024-11-12 00:15:00	42.04
99	2024-11-12 00:30:00	42.04
100	2024-11-12 00:45:00	47.48
101	2024-11-12 01:00:00	51.11
102	2024-11-12 01:15:00	51.11
103	2024-11-12 01:30:00	51.11
104	2024-11-12 01:45:00	68.58
105	2024-11-12 02:00:00	77.99
106	2024-11-12 02:15:00	77.99





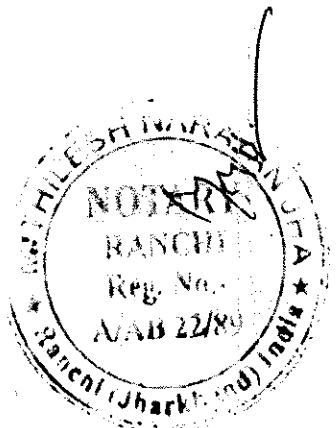
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107	2024-11-12 02:30:00	77.99
108	2024-11-12 02:45:00	64.54
109	2024-11-12 03:00:00	58.33
110	2024-11-12 03:15:00	58.33
111	2024-11-12 03:30:00	58.33
112	2024-11-12 03:45:00	34.01
113	2024-11-12 04:00:00	23.59
114	2024-11-12 04:15:00	23.59
115	2024-11-12 04:30:00	23.59
116	2024-11-12 04:45:00	66.42
117	2024-11-12 05:00:00	81.72
118	2024-11-12 05:15:00	81.72
119	2024-11-12 05:30:00	81.72
120	2024-11-12 05:45:00	77.17
121	2024-11-12 06:00:00	76.03
122	2024-11-12 06:15:00	76.03
123	2024-11-12 06:30:00	76.03
124	2024-11-12 06:45:00	60.44
125	2024-11-12 07:00:00	57.32
126	2024-11-12 07:15:00	57.32
127	2024-11-12 07:30:00	57.32
128	2024-11-12 07:45:00	82.60
129	2024-11-12 08:00:00	88.55
130	2024-11-12 08:15:00	88.55
131	2024-11-12 08:30:00	88.55
132	2024-11-12 08:45:00	52.80
133	2024-11-12 09:00:00	48.83
134	2024-11-12 09:15:00	48.83
135	2024-11-12 09:30:00	48.83
136	2024-11-12 09:45:00	42.15
137	2024-11-12 10:00:00	41.41
138	2024-11-12 10:15:00	41.41
139	2024-11-12 10:30:00	41.41
140	2024-11-12 10:45:00	28.12
141	2024-11-12 11:00:00	27.34
142	2024-11-12 11:15:00	27.34
143	2024-11-12 11:30:00	27.34
144	2024-11-12 11:45:00	72.51
145	2024-11-12 12:00:00	74.89
146	2024-11-12 12:15:00	74.89
147	2024-11-12 12:30:00	73.18
148	2024-11-12 12:45:00	40.67





Sl No.	Time	CAAQMS-PM10(ug/m3)
149	2024-11-12 13:00:00	40.67
150	2024-11-12 13:15:00	40.67
151	2024-11-12 13:30:00	42.81

Report Details: Inland_P | 2024-11-12 13:55:47 | Average Report



उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, रामगढ़

(सामान्य शाखा)

पत्रांक : 1504 / सा०

प्रेषक,

प्रभारी पदाधिकारी,
सामान्य शाखा, रामगढ़।

सेवा में,

क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्वद
हजारीबाग-सह-रामगढ़।

कारखाना निरीक्षक, रामगढ़।

रामगढ़, दिनांक : 04/10/2024

विषय : O.A No.-954/2024, Binu Kumar Mehto Vrs State of Jharkhand के सम्बन्ध में।

प्रसंग : Consultant (Judicial)-N.G.T(P.B), New Delhi vide Letter, Dated-23.09.2024

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के द्वारा माननीय NGT, New Delhi में दायर O.A No.-954/2024, Binu Kumar Mehto Vrs State of Jharkhand में दिनांक-12.09.2024 को पारित आदेश की छायाप्रति उपलब्ध कराते हुए संयुक्त रूप से वर्णित उद्योगों की साईट का दौरा कर यह पता लगाने हेतु निदेशित किया गया है कि क्या उद्योग अनुरूप क्षेत्रों में काम कर रहे हैं तथा पर्यावरण कानूनों के प्रावधानों का अनुपालन कर रहे हैं या नहीं, से सम्बन्धित कृत कार्रवाई सम्बन्धी प्रतिवेदन 15 दिनों के अन्दर उपलब्ध कराने हेतु अनुरोध किया गया है।

अतः प्रसंगाधीन पत्र की छायाप्रति इस पत्र के साथ संलग्न कर भेजते हुए अनुरोध है कि उक्त पत्र में वर्णित उद्योगों की साईट का दौरा कर अनुरूप क्षेत्रों में काम करने तथा पर्यावरण कानूनों के प्रावधानों का अनुपालन करने से सम्बन्धित कृत कार्रवाई सम्बन्धी प्रतिवेदन एक सप्ताह के अन्दर उपायुक्त महोदय, रामगढ़ के अवलोकनार्थ उपलब्ध कराने की कृपा की जाय।

अनुलग्नक : यथोक्त।

प्रभारी पदाधिकारी

प्रभारी पदाधिकारी,
सामान्य शाखा, रामगढ़।

Sri Nisala
Pl. inspect & report.
03.10.2024

10/3
8/10/24



Real Time Data Acquisition And Monitoring

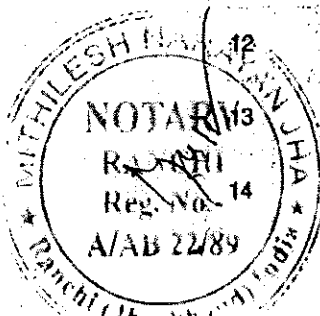
Site Name: M/s. Inland Power Limited

Report: Average Report

From Date: 11-11-2024T17:01:26Z To Date: 12-11-2024T13:57:16Z

Description	Stack_1_Boller-NOx(mg/Nm3)	Stack_1_Boller-PM(mg/Nm3)	Stack_1_Boller-SO2(mg/Nm3)
Prescribed Standards	0 -	0 - 150	0 -
Maximum Data	44.53	29.0	265.22
Minimum Data	43.97	25.0	262.47
Geometric Mean	44.24	26.64	264.13
Median	44.23	25.0	264.48
Standard Deviation	0.19	1.98	0.88
Maximum Value At Time	2024-11-11 22:15:00	2024-11-11 17:00:00	2024-11-11 19:15:00
Minimum Value At Time	2024-11-12 09:00:00	2024-11-12 01:30:00	2024-11-12 11:15:00
Valid Data Points	82	83	82
Total Data Points	83	83	83
Data Availability %	98.8%	100.0%	98.8%

Sl No.	Time	Stack_1_Boller-NOx(mg/Nm3)	Stack_1_Boller-PM(mg/Nm3)	Stack_1_Boller-SO2(mg/Nm3)
1	2024-11-11 17:00:00	NA	29.00	NA
2	2024-11-11 17:15:00	44.32	29.00	262.89
3	2024-11-11 17:30:00	44.31	29.00	263.60
4	2024-11-11 17:45:00	44.33	29.00	264.03
5	2024-11-11 18:00:00	44.32	29.00	264.56
6	2024-11-11 18:15:00	44.35	29.00	265.07
7	2024-11-11 18:30:00	44.38	29.00	265.08
8	2024-11-11 18:45:00	44.40	29.00	265.17
9	2024-11-11 19:00:00	44.43	29.00	265.18
10	2024-11-11 19:15:00	44.46	29.00	265.22
11	2024-11-11 19:30:00	44.46	29.00	265.20
12	2024-11-11 19:45:00	44.46	29.00	265.05
13	2024-11-11 20:00:00	44.48	29.00	265.18
14	2024-11-11 20:15:00	44.49	29.00	265.01





JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By Email Hon'ble NGT Matter

Time Bound (Urgent)

Date.....

Ref. No.....

From,

Manoj Kumar Gupta,
Officer on Special Duty.

To,

The District Magistrate,
Ramgarh,

Sub: - Compliance of the directions issued by the Hon'ble National Green Tribunal (NGT). Principal Bench (PB), New Delhi in its order dated 12/09/2024 passed in O. A. No.954/2024/PB, Binu Kumar Mehta Vs State of Jharkhand in the matter-Regarding.

Sir,

In connection with the subject mentioned above, I am directed to inform that the Hon'ble NGT,(PB) New Delhi in its order dated 12/09/2024 passed in O. A. No. 954/2024 was been pleased to pass certain directions. Copy of the said Order is being enclosed herein for reference. The relevant portion of said order is as follows:-

"1. Binu Kumar Mehto claiming himself to be former candidate of Ramgarh Assembly, resident of village Raipur, P.O. Purabdih, Police Station Gola, District Ramgarh, Jharkhand has sent this letter petition to Tribunal which has been registered as Original Application (hereinafter referred to as 'OA') under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') in exercise of suo-moto jurisdiction in view of law laid down by Supreme Court in Municipal Corporation of Greater Mumbai Versus Ankita Sinha and Others, (2022) 13 SCC 401.

2. Be that as it may, we have gone through the complaint and the allegations are that certain Industrial proponent namely M/s. BML Kamta, I.P.L. Tonagatu, Kameshwar Allies Kusumdih, Maa Ambe Allies Plant Kusumdih, M/s Gola Mineral Industrial Toyar, Vananchal Convent Pvt. Ltd. Bantara Goal are emitting toxic gases, smoke, causing air pollution and health hazard to the local people. In respect of some of the industries, residential and educational institutions are at a distance of 100 to 200 meters and these industries are in heavily populated area.

3. The complaint showed that the industries are located in different areas. However, in our view, the complaint at the first instance can be effectively addressed by District Administration and Statutory Regulator of State of Jharkhand and if they find any violation of environmental laws, effective action can be taken by them. Accordingly, we direct District Magistrate, Ramgarh and Jharkhand Pollution Control Board to jointly visit the site of the industries and find out whether the industries are operating in conforming areas and complying with the provisions of environmental laws. If they find any violation on the part of the project proponents, appropriate punitive, preventive, prohibiting and remedial action shall be taken in accordance with law.

4. District Magistrate, Ramgarh shall be the Nodal authority for coordination and compliance of this order.

5. The above exercise will be undertaken within one month and a compliance Report shall be submitted within next 15 days before Registrar, Eastern Zone Bench at Kolkata of this Tribunal. If any further orders is required, Registrar, Eastern Zone Bench at Kolkata of this Tribunal shall place the matter before Bench concerned.

6. List on 12.09.2024."

In view of the above, Sri Jitendra Prasad Singh, Regional Officer, JSPCB Regional Office – Cum – Laboratory, Hazaribagh(ContactNo.-9572552863;Email: - jspcb_hazaribagh@rediffmail.com) is nominated as

KMB

the representative on behalf of the Jharkhand State Pollution Control Board (JSPCB) to look into the alleged violation of environmental laws by the said industrial units. This is for information and further necessary action please.

Encl. As above

Yours sincerely,

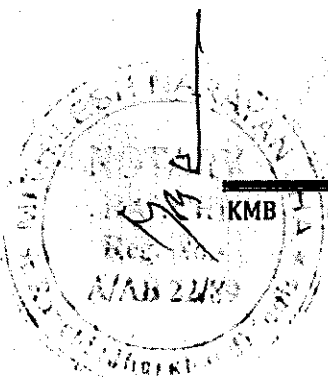
sdf
(Manoj Kumar Gupta)
JFS (Retd.), O.S.D

Memo No. *B-2327*

Ranchi, dated...*11/11/2024*

Copy to: Sri Jitendra Prasad Singh, Regional Officer, JSPCB Regional Office - Cum - Laboratory, Hazaribagh, for information & necessary action from your end. It is further requested to ensure submission of the report to the JSPCB, headquarters in line with the directions of the Hon'ble Tribunal in time.

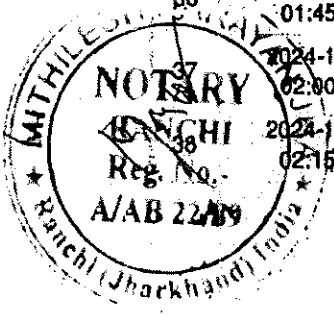
Manoj Kumar Gupta
11/11/2024
(Manoj Kumar Gupta)
JFS (Retd.), O.S.D



-48-

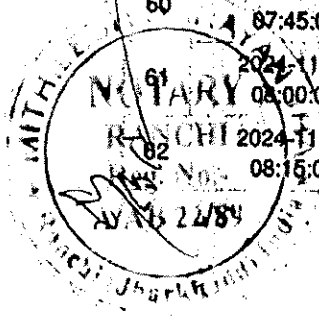


Sr No.	Time	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
15	2024-11-11 20:30:00	44.49	29.00	264.98
16	2024-11-11 20:45:00	44.49	29.00	265.00
17	2024-11-11 21:00:00	44.49	29.00	264.95
18	2024-11-11 21:15:00	44.49	29.00	264.90
19	2024-11-11 21:30:00	44.50	29.00	264.81
20	2024-11-11 21:45:00	44.51	29.00	264.75
21	2024-11-11 22:00:00	44.51	29.00	264.78
22	2024-11-11 22:15:00	44.53	29.00	264.75
23	2024-11-11 22:30:00	44.47	29.00	264.80
24	2024-11-11 22:45:00	44.49	29.00	264.73
25	2024-11-11 23:00:00	44.47	29.00	264.70
26	2024-11-11 23:15:00	44.49	29.00	264.66
27	2024-11-11 23:30:00	44.48	29.00	264.81
28	2024-11-11 23:45:00	44.44	29.00	264.75
29	2024-11-12 00:00:00	44.43	29.00	264.77
30	2024-11-12 00:15:00	44.41	29.00	264.77
31	2024-11-12 00:30:00	44.39	29.00	264.72
32	2024-11-12 00:45:00	44.38	29.00	264.73
33	2024-11-12 01:00:00	44.36	29.00	264.76
34	2024-11-12 01:15:00	44.38	28.79	264.77
35	2024-11-12 01:30:00	44.36	25.00	264.76
36	2024-11-12 01:45:00	44.33	25.00	264.74
37	2024-11-12 02:00:00	44.32	25.00	264.81
38	2024-11-12 02:15:00	44.30	25.00	264.65





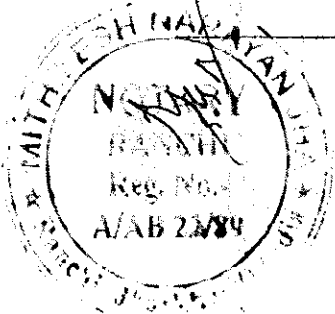
Sr No.	Time	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
39	2024-11-12 02:30:00	44.30	25.00	264.53
40	2024-11-12 02:45:00	44.27	25.00	264.61
41	2024-11-12 03:00:00	44.24	25.00	264.67
42	2024-11-12 03:15:00	44.24	25.00	264.58
43	2024-11-12 03:30:00	44.22	25.00	264.59
44	2024-11-12 03:45:00	44.20	25.00	264.50
45	2024-11-12 04:00:00	44.20	25.00	264.45
46	2024-11-12 04:15:00	44.18	25.00	264.43
47	2024-11-12 04:30:00	44.16	25.00	264.45
48	2024-11-12 04:45:00	44.20	25.00	264.54
49	2024-11-12 05:00:00	44.16	25.00	264.37
50	2024-11-12 05:15:00	44.15	25.00	264.46
51	2024-11-12 05:30:00	44.13	25.00	264.42
52	2024-11-12 05:45:00	44.12	25.00	264.32
53	2024-11-12 06:00:00	44.10	25.00	264.28
54	2024-11-12 06:15:00	44.09	25.00	264.29
55	2024-11-12 06:30:00	44.08	25.00	264.28
56	2024-11-12 06:45:00	44.06	25.00	264.26
57	2024-11-12 07:00:00	44.04	25.00	264.09
58	2024-11-12 07:15:00	44.03	25.00	264.18
59	2024-11-12 07:30:00	44.02	25.00	263.82
60	2024-11-12 07:45:00	44.00	25.00	263.97
61	2024-11-12 08:00:00	43.99	25.00	263.76
62	2024-11-12 08:15:00	44.01	25.00	263.51





Sl No.	Time	Stack_1_Boiler-NOx(mg/Nm3)	Stack_1_Boiler-PM(mg/Nm3)	Stack_1_Boiler-SO2(mg/Nm3)
63	2024-11-12 08:30:00	44.00	25.00	263.36
64	2024-11-12 08:45:00	43.98	25.00	263.31
65	2024-11-12 09:00:00	43.97	25.00	263.05
66	2024-11-12 09:15:00	43.96	25.00	263.05
67	2024-11-12 09:30:00	43.98	25.00	262.91
68	2024-11-12 09:45:00	43.98	25.00	262.81
69	2024-11-12 10:00:00	43.99	25.00	262.76
70	2024-11-12 10:15:00	43.99	25.00	262.64
71	2024-11-12 10:30:00	44.00	25.00	262.54
72	2024-11-12 10:45:00	43.99	25.00	262.51
73	2024-11-12 11:00:00	44.00	25.00	262.62
74	2024-11-12 11:15:00	44.02	25.00	262.47
75	2024-11-12 11:30:00	44.02	25.00	262.53
76	2024-11-12 11:45:00	44.03	25.00	262.63
77	2024-11-12 12:00:00	44.05	25.00	262.63
78	2024-11-12 12:15:00	44.08	25.00	262.69
79	2024-11-12 12:30:00	44.12	25.00	262.68
80	2024-11-12 12:45:00	44.17	25.00	262.89
81	2024-11-12 13:00:00	44.16	25.00	262.89
82	2024-11-12 13:15:00	44.18	25.00	263.01
83	2024-11-12 13:30:00	44.18	25.00	263.01

Report Details: Inland_P | 2024-11-12 13:57:22 | Average Report





VASTHI ENVIRO

Industry: M/S Brahmaputra Metalics Limited,

Industry Code: 08JH091

Industry Category: Iron & Steel

Industry Type: Emission

Station : Stack_1_AFBC Boiler (CPP)

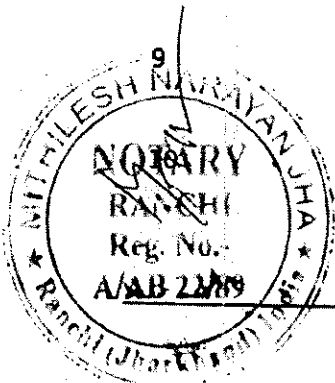
Kamta ,Jharkhand

Village-Kamta, Block-Gola, Distt.-Ramgarh-829210, Ramgarh Jharkhand

FROM : 2024-11-12 00:00:00 TO: 2024-11-12 23:00:00

	Stack_2_WHRB_Boiler (DRI)(PM)	CAAMOS(PM10)	Stack_1_AFBC Boiler (CPP)(PM)
Range	0-1000	0-10000	0-1000
Unit	mg/Nm3	µg/m3	mg/Nm3
Limit	100	100	150
Min	22.7	32.02	25.24
Max	22.7	57.42	28.95
Avg	22.7	48.86	27.07

SL	Datentime	Stack_2_WHRB_Boiler (DRI)(PM)	CAAMOS(PM10)	Stack_1_AFBC Boiler (CPP)(PM)
1	2024-11-12 00:00:00	22.7	55.563	28.524
2	2024-11-12 01:00:00	22.7	56.151	28.267
3	2024-11-12 02:00:00	22.7	53.202	27.726
4	2024-11-12 03:00:00	22.7	47.04	27.08
5	2024-11-12 04:00:00	22.7	41.51	26.69
6	2024-11-12 05:00:00	22.7	36.193	26.7
7	2024-11-12 06:00:00	22.7	32.022	26.511
8	2024-11-12 07:00:00	22.7	42.772	26.407
9	2024-11-12 08:00:00	22.7	52.108	26.584
	2024-11-12	22.7	51.058	26.862



**VASTHI ENVIRO**

Industry: M/S Brahmaputra Metalics Limited,

Industry Code: 08JH091

Industry Category: Iron & Steel

Industry Type: Emission

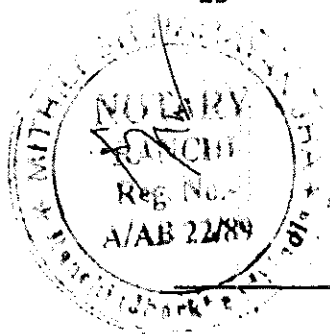
Station : Stack_1_AFBC Boiler (CPP)

Kamta ,Jharkhand

Village-Kamta, Block-Gola, Dist.-Ramgarh-829210, Ramgarh Jharkhand

FROM : 2024-11-12 00:00:00 TO: 2024-11-12 23:00:00

SL	Datentime	Stack 2_WHRB_Boiler (DRI)(PM)	CAAMQS(PM10)	Stack_1_AFBC Boiler (CPP)(PM)
	09:00:00			
11	2024-11-12 10:00:00	22.7	54.621	27.251
12	2024-11-12 11:00:00	22.7	56.651	27.903
13	2024-11-12 12:00:00	22.7	57.425	28.61
14	2024-11-12 13:00:00	22.7	51.335	28.952
15	2024-11-12 14:00:00	22.7	46.615	28.718
16	2024-11-12 15:00:00	22.7	NA	28.153
17	2024-11-12 16:00:00	22.7	NA	27.246
18	2024-11-12 17:00:00	22.7	NA	26.558
19	2024-11-12 18:00:00	22.7	NA	25.962
20	2024-11-12 19:00:00	22.7	44.627	25.681
21	2024-11-12 20:00:00	22.7	52.405	25.411
22	2024-11-12 21:00:00	22.7	47.292	25.5
23	2024-11-12 22:00:00	22.7	49.702	25.238





JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
 Phone: 2403852, 2403851. Fax: 0651-2403850.

Ref.No.

Ranchi, dated-

From,

Ashutosh,
 Environmental Engineer-Cum-
 Section Head, Hazaribagh

To,

M/s Brahmaputra Metalics Limited,
 Occupier Name: Sri Kumud Prasad Sahu
 at Mauza -Kamta, P S -Kamta, District -Ramgarh

Sub:- Show Cause Notice U/S 21 of the Air (Prevention & Control of Pollution) Act, 1981 and U/S 25/26 of the Water (Prevention & Control of Pollution) Act, 1974)-reg.

In light of the order passed by the Hon'ble National Green Tribunal, PB, New Delhi dated-12/09/2024 in the matter of O.A. No. 954/2024 in Binu Kumar Mehto vs. State of Jharkhand a joint inspection of your unit was carried out by Sri Jitendra Prasad Singh, Regional Officer, JSPCB, Hazaribagh (representative of JSPC Board) and Sri Shivanand Laguri, Factory Inspector, Hazaribagh Circle-1, Hazaribagh on 12/11/2024.

As per the Inspection Report following non compliances have been observed :-

1. All induction furnaces are provided with bag filters; however, the flue gas collecting hoods of three induction furnaces were found damaged. Due to this, dust was observed spreading inside the shed of the induction furnace section.

Now, therefore, in view of the above facts, you are hereby given an opportunity to be heard in person on 17/02/2025 in the office chamber of the Environmental Engineer-Cum-Section Head, Hazaribagh, JSPCB, to explain the above facts. In case of failure on your part, the matter will be decided ex-parte and necessary action will be initiated to revoke the consent to operate (CTO) granted to your unit.

Sd/-

(Ashutosh)

Environmental Engineer-Cum-
 Section Head, Hazaribagh

Ranchi, dated- 05/02/2025

Memo No- 258

Copy to Regional Officer, Regional Office, Hazaribagh for information and necessary action.

Ashutosh
 05/02/25
 (Ashutosh)

Environmental Engineer-Cum-
 Section Head, Hazaribagh





JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
Phone: 2403852, 2403851, Fax: 0651- 2403850.

Ref.No.

Ranchi, dated-

From,

Ashutosh,
Environmental Engineer-Cum-
Section Head, Hazaribagh

To,

M/s Vananchal Concast Private Limited,
Occupier Name: Nitin Bhalotia
at Mauza -Bantara , P S -Gola , District -Ramgarh

Sub:- Show Cause Notice U/S 21 of the Air (Prevention & Control of Pollution) Act, 1981 and U/S 25/26 of the Water (Prevention & Control of Pollution) Act, 1974)-reg.

In light of the order passed by the Hon'ble National Green Tribunal, PB, New Delhi dated-12/09/2024 in the matter of O.A. No. 954/2024 in Binu Kumar Mehto vs. State of Jharkhand a joint inspection of your unit was carried out by Sri Jitendra Prasad Singh, Regional Officer, JSPCB, Hazaribagh (representative of JSPC Board) and Sri Shivanand Laguri, Factory Inspector, Hazaribagh Circle-1, Hazaribagh on 12/11/2024.

As per the Inspection Report following non compliances have been observed :-

1. Fixed water sprinklers have not been installed on the haul road.
2. Tree Plantation was found insufficient.
3. Hazardous waste display board has not been installed outside the factory gate.

Now, therefore, in view of the above facts, you are hereby given an opportunity to be heard in person on 17/02/2025 in the office chamber of the Environmental Engineer-Cum-Section Head, Hazaribagh, JSPCB, to explain the above facts. In case of failure on your part, the matter will be decided ex-parte and necessary action will be initiated to revoke the consent to operate (CTO) granted to your unit.

Sd/-

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh

Ranchi, dated- 05/02/2025

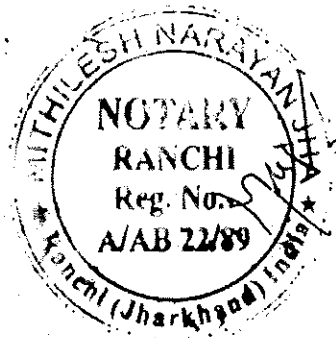
Memo No- 257

Copy to Regional Officer, Regional Office, Hazaribagh for information and necessary action.

Ashutosh
05/02/2025

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh





JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
Phone.:2403852, 2403851, Fax:0651- 2403850.

Ref.No.

Ranchi, dated-

From,

Ashutosh,
Environmental Engineer-Cum-
Section Head, Hazaribagh

To,

M/S Kameshwar Alloys & Steels Pvt. Ltd.,
Occupier Name: Ankit Kumar Sharda
at Mauza -Ghansi Kenke , P S -Gola , District -Ramgarh.

Sub:- Show Cause Notice U/S 21 of the Air (Prevention & Control of Pollution) Act, 1981 and U/S 25/26 of the Water (Prevention & Control of Pollution) Act, 1974)-reg.

In light of the order passed by the Hon'ble National Green Tribunal, PB, New Delhi dated-12/09/2024 in the matter of O.A. No. 954/2024 in Binu Kumar Mehto vs. State of Jharkhand a joint inspection of your unit was carried out by Sri Jitendra Prasad Singh, Regional Officer, JSPCB, Hazaribagh (representative of JSPC Board) and Sri Shivanand Laguri, Factory Inspector, Hazaribagh Circle-1, Hazaribagh on 27/11/2024.

As per the Inspection Report following non compliances have been observed :-

1. Online continuous stack emission monitoring system was not found functional.
2. Sinter plant has been installed without obtaining prior Environmental Clearance and without obtaining an expansion of the Consent to Establish (CTE) from JSPCB.
3. Fume extraction system with a bag filter has been installed as an air pollution control device; however, it was observed that the system was unable to extract all fumes properly.

Now, therefore, in view of the above facts, you are hereby given an opportunity to be heard in person on 17/02/2025 in the office chamber of the Environmental Engineer-Cum-Section Head, Hazaribagh, JSPCB, to explain the above facts. In case of failure on your part, the matter will be decided ex-parte and necessary action will be initiated to revoke the consent to operate (CTO) granted to your unit.

Sd/-

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh

Ranchi, dated- 05/02/2025

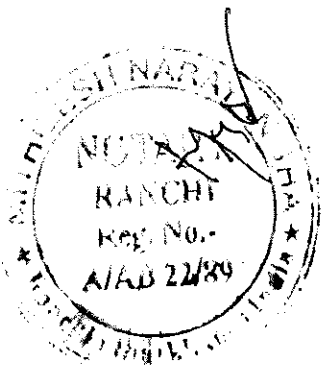
Memo No- 259

Copy to Regional Officer, Regional Office, Hazaribagh for information and necessary action.

Ashutosh
5/2/2025

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh





JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
Phone.:2403852, 2403851, Fax:0651- 2403850.

Ranchi, dated-

Ref.No.

From,

Ashutosh,
Environmental Engineer-Cum-
Section Head, Hazaribagh

To,

M/s Yash Alloys Pvt. Ltd. /Old Name M/s Ambey Castings Pvt Ltd.,
Occupier Name: Anil Kumar Agarwal
at Mauza -Kusumdih , P S -Gola , District -Ramgarh.

Sub:- Show Cause Notice U/S 21 of the Air (Prevention & Control of Pollution) Act, 1981 and
U/S 25/26 of the Water (Prevention & Control of Pollution) Act, 1974)-reg.

In light of the order passed by the Hon'ble National Green Tribunal, PB, New Delhi dated-12/09/2024 in the matter of O.A. No. 954/2024 in Binu Kumar Mehto vs. State of Jharkhand a joint inspection of your unit was carried out by Sri Jitendra Prasad Singh, Regional Officer, JSPCB, Hazaribagh (representative of JSPCB) and Sri Shivanand Laguri, Factory Inspector, Hazaribagh Circle-1, Hazaribagh on 27/11/2024.

Whereas, CTO was granted to your unit by the vide Board's Ref No. JSPCB/HO/RNC/CTO 17025505/2023/2143 Dated :30.12.2023, which is valid up to 30.09.2025.

As per the Inspection Report following non compliances have been observed :-

During the inspection of the unit on 27.11.2024, conducted by the Committee, the unit was found to be closed. Only Sri Makardhaz Mahto, the guard, was present. It was informed that the unit is closed for the past three months. Additionally, it was confirmed by Sri Akal Mahto, a villager, that the plant had remained non-operational for the same duration.

Inspite of having valid CTO during the visit the unit was found closed without intimation to the Board.

Now, therefore, in view of the above facts, you are hereby given an opportunity to be heard in person on 17/02/2025 in the office chamber of the Environmental Engineer-Cum-Section Head, Hazaribagh, JSPCB, to explain the above facts. In case of failure on your part, the matter will be decided ex-parte and necessary action will be initiated to revoke the consent to operate (CTO) granted to your unit.

Sd/-

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh

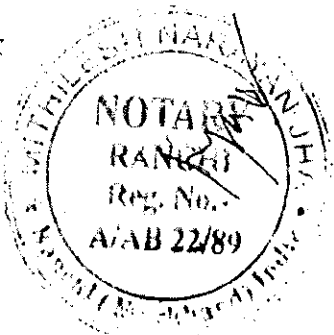
Ranchi, dated- 05/02/2025

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh

Memo No- 255

Copy to Regional Officer, Regional Office, Hazaribagh for information and necessary action.





JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
Phone: 2403852, 2403851, Fax: 0651- 2403850.

Ref.No.

Ranchi, dated-

From,

Ashutosh,
Environmental Engineer-Cum-
Section Head, Hazaribagh

To,

M/s Gola Mineral Industries,
Occupier Name: Om Prakash Budhia
at Mauza -Toyar , P S -Toyar , District -Ramgarh.

Sub:- Show Cause Notice U/S 21 of the Air (Prevention & Control of Pollution) Act, 1981 and U/S 25/26 of the Water (Prevention & Control of Pollution) Act, 1974)-reg.

In light of the order passed by the Hon'ble National Green Tribunal, PB, New Delhi dated-12/09/2024 in the matter of O.A. No. 954/2024 in Binu Kumar Mehto vs. State of Jharkhand a joint inspection of your unit was carried out by Sri Jitendra Prasad Singh, Regional Officer, JSPCB, Hazaribagh (representative of JSPC Board) and Sri Shivanand Laguri, Factory Inspector, Hazaribagh Circle-1, Hazaribagh on 27/11/2024.

Whereas, CTO was granted to your unit by the vide Board's Ref No. JSPCB/HO/RNC/CTO-16010800/2023/1020 Dated: 12.06.2023, which is valid up to 30.06.2028.

As per the Inspection Report following non compliances have been observed :-

1. No water sprinkling arrangement in Jaw Crusher area and plant premises.
2. Tree Plantation was found insufficient and housekeeping also need to improvement.
3. In spite of having valid CTO during the visit the unit was found closed without intimation to the Board.

Now, therefore, in view of the above facts, you are hereby given an opportunity to be heard in person on 17/02/2025 in the office chamber of the Environmental Engineer-Cum-Section Head, Hazaribagh, JSPCB, to explain the above facts. In case of failure on your part, the matter will be decided ex-parte and necessary action will be initiated to revoke the consent to operate (CTO) granted to your unit.

Sd/-

(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh

Ranchi, dated- 05/02/2025

Ashutosh
5/2/2025
(Ashutosh)

Environmental Engineer-Cum-
Section Head, Hazaribagh

Memo No- 256

Copy to Regional Officer, Regional Office, Hazaribagh for information and necessary action.

